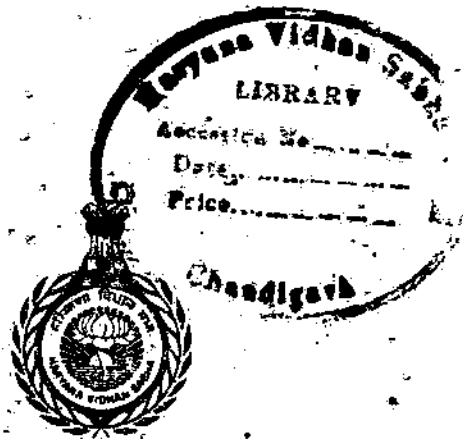


# COMMITTEES

1983-84

(A REVIEW)



HARYANA VIDHAN SABHA SECRETARIAT,  
CHANDIGARH  
JUNE, 1984

## PREFACE

1. The Brochure gives brief information about the work done by the following Committees of the Haryana Vidhan Sabha during the year 1983-84.

1. Public Accounts Committee.
2. Committee on Public Undertakings.
3. Committee on Estimates.
4. Committee on the Welfare of Scheduled Castes and Scheduled Tribes.
5. Committee on Government Assurances.
6. Committee on Subordinate Legislation.
7. Committee of Privileges.
8. One Man Enquiry Committee.
9. Business Advisory Committee.
10. House Committee.
11. Library Committee.
12. Committee on Petitions.
13. Rules Committee.

CHANDIGARH :  
The 22nd June, 1984.

G.L. BATRA  
Secretary.

## TABLE OF CONTENTS

Sr. No.	Name of Committee	Page
1.	Public Accounts Committee	... 1—17
2.	Committee on Public Undertakings	... 18—28
3.	Committee on Estimates	... 29—36
4.	Committee on the Welfare of Scheduled Castes and Scheduled Tribes	... 37—40
5.	Committee on Government Assurances	... 41—45
6.	Committee on Subordinate Legislation	... 46—53
7.	Committee of Privileges	... 54—64
8.	One Man Enquiry Committee	... 65—66
9.	Business Advisory Committee	... 67—69
10.	House Committee	... 70—75
11.	Library Committee	... 76—79
12.	Committee on Petitions	... 80—82
13.	Rules Committee	... 83—84

## PUBLIC ACCOUNTS COMMITTEE

The Committee consisted of nine members of the Haryana Vidhan Sabha, who were elected on 28th April, 1983 by the Sabha from amongst its members according to the principle of proportional representation by means of single transferable vote. Seth Ram Dass Dhamija, M.L.A., a member of the Committee was appointed by the Speaker to be the Chairman of the Committee.

2. The Committee held a total number of 76 meetings during the period under review. The names of members and the number of meetings attended by each one of them are shown in the following table :—

Sr. No.	Name of Members	Number of meetings attended
1.	Seth Ram Dass Dhamija	70
2.	Shri Banarsi Dass Balmiki	57
3.	Shri Hira Nand Arya	67
4.	Ch. Mange Ram	55
5.	Shri Om Parkash Mahajan	64
6.	Master Ram Singh	47
7.	Shri Roshan Lal Tewari	53
8.	Master Shiv Parshad	76
9.	Ch. Shakrulla Khan	47

### Reports/Accounts Examined

3. The Committee examined the Appropriation Accounts/Finance Accounts of the Haryana Government for the year 1979-80 and 1980-81 and the Report of the Comptroller and Auditor General of India for the year 1978-79 (Civil and Revenue Receipts).

### Meetings held and business transacted

4. The dates of meetings, the number of members present and business transacted at each meeting are given below :—

Sr. No.	Date of meeting	Number of Members present	Business transacted
1	2	3	4
1.	16th May, 1983	9	1. The Secretary Haryana Vidhan Sabha and the Accountant General, Haryana explained the scope and functions of the Committee to the Members.

1	2	3	4
2.	23rd May, 1983	8	<ol style="list-style-type: none"> <li>1. Discussion with the Chief Secretary to Govt. Haryana and Commissioner and Secretary to Govt. Haryana Finance Department in connection with the late receipt of replies to the questionnaires of the Committee from various departments. The Committee after discussion decided to dispense with the practice of sending questionnaires relating to the reports of the Comptroller and Auditor General of India to the concerned departments because of non receipt of replies to the questionnaires within the stipulated time.</li> <li>2. Oral examination of the representative of Home Department in respect of Grant No. 3 of the Appropriation Accounts of Haryana Government for the year 1979-80.</li> <li>3. Oral examination of the representative of Education department in respect of Grant No. 9 of the Appropriation Accounts of the Haryana Government for the year 1979-80.</li> <li>4. Oral examination of the representative of Town and Country Planning department in respect of Grant No. 11 of the Appropriation Accounts of the Haryana Government for the year 1979-80.</li> </ol>
3.	24th May, 1983	8	<ol style="list-style-type: none"> <li>1. Oral examination of the Chief Secretary in respect of Grant No. 2 and 13 of the Appropriation Accounts of the Haryana Government for the year 1979-80.</li> <li>2. Oral examination of the representative of Town and Country Planning and P.W.D. Public Health in respect of Grant No. 11 of the Appropriation Accounts of the Haryana Government for the year 1979-80.</li> <li>3. Oral examination of the representative of the P.W.D. Public Health in respect of Grant No. 10 of the Appropriation Accounts of the Haryana Government for the year 1979-80.</li> <li>4. Oral examination of the representative of Tourism Department in respect of Grant No.24 of the Appropriation Accounts of the Haryana Government for the year 1979-80.</li> <li>5. The Committee decided to undertake the study tour of West Bengal, Orissa and Andaman Nicobar after fifteenth September, 1983.</li> </ol>
4.	30th May, 1983	9	<ol style="list-style-type: none"> <li>1. Oral examination of the representative of P.W.D. B &amp; R in respect of Grant No. 8 of the Appropriation Accounts of the Haryana Government for the year 1979-80.</li> </ol>

1	2	3	4
			<p>2. Oral examination of the representative of Panchayat Department in respect of Grant No. 21 of Appropriation Accounts of the Haryana Government for the year 1979-80.</p> <p>3. Oral examination of the representative of Co-operation Department in respect of Grant No. 22 of the Appropriation Accounts of the Haryana Government for the year 1979-80.</p> <p>4. Oral examination of the representative of Transport Department in respect of Grant No. 23 of the Appropriation Accounts of the Haryana Government for the year 1979-80.</p>
5. 31st May, 1983		9	<p>1. Oral examination of the representative of Irrigation Department in respect of Grant No. 15 of the Appropriation Accounts of the Haryana Government for the year 1979-80.</p> <p>2. Oral examination of the representative of Fisheries Department in respect of Grant No. 19 of the Appropriation Accounts of the Haryana Government for the year 1979-80.</p> <p>3. Oral examination of the representative of Revenue Department in respect of Grants No. 4, 13 &amp; 25 of the Appropriation Accounts of the Haryana Government for the year 1979-80.</p>
6. 7th June, 1983		7	<p>1. Oral examination of the representative of Animal Husbandry Department in respect of Paragraph 31 of the report of the Comptroller and Auditor General of India for the year 1978-79 (Civil).</p> <p>2. The Committee decided to undertake on the spot study tour of Poultry Farms/Livestock Farms at Sirsa and Hissar on 22nd and 23rd June, 1983.</p>
7. 13th June, 1983		7	<p>1. Oral examination of the representative of Food and Supplies Department in respect of paragraph 6.25 of the report of the Comptroller and Auditor General of India for the year 1978-79 (Civil).</p> <p>2. Oral examination of the representative of Development and Panchayat Department in respect of paragraphs 3.3, 7.2 and 8.2 of the Report of the Comptroller and Auditor General of India for the year 1978-79 (Civil).</p>
8. 14th June, 1983		8	<p>1. Oral examination of the representative of the Medical and Health Department in respect of paragraphs 3.5, 5.6, 7.2, 8.1 &amp; 8.2 of the report of the Comptroller and Auditor General of India for the year 1978-79 (Civil).</p>

1	2	3	4
9.	20th June, 1983	6	<p>1. Oral examination of the representative of Irrigation Department in respect of paragraphs 4.1, 4.2, 4.3, 5.6 (II), 5.1, 5.2, 5.3, 8.1 and 8.2 of the report of the Comptroller and Auditor General of India for the year 1978-79 (Civil).</p> <p>2. The Committee decided to undertake on-the-spot study tour of Okhla Barrage on 30th June, 1983.</p>
10.	21st June, 1983	6	<p>1. The Committee framed the questionnaires on the Appropriation Accounts of the Haryana Government for the year 1980-81 in respect of the following Departments :—</p> <ol style="list-style-type: none"> <li>1. Home</li> <li>2. P.W.D. B &amp; R</li> <li>3. Education</li> <li>4. Social Welfare &amp; Rehabilitation</li> <li>5. Irrigation</li> <li>6. Animal Husbandry</li> <li>7. Forest</li> <li>8. Transport</li> <li>9. Tourism</li> </ol> <p>2. Oral examination of the representative of the P.W.D. B &amp; R in respect of paragraphs 4.3, 5.1, 5.2, 5.3, of the report of the Comptroller and Auditor General of India for the year 1978-79 (Civil).</p> <p>3. Oral examination of the representative of P.W.D. Public Health and Haryana Urban Development Authority in respect of paragraphs 5.4 and 4.3 of the report of the Comptroller and Auditor General of India for the year 1978-79 (Civil).</p>
11.	27th June, 1983	8	<p>1. Oral examination of the representative of Home Department in respect of Grant No. 3 of the Appropriation Accounts of the Haryana Government for the year 1980-81.</p> <p>2. Oral examination of the representative of P.W.D. B &amp; R in respect of Grant No. 8 of the Appropriation Accounts of the Haryana Government for the year 1980-81.</p> <p>3. Oral examination of the representative of Education Department in respect of Grant No. 9 of the Appropriation Accounts of the Haryana Government for the year 1980-81.</p> <p>4. Oral examination of the representative of Social Welfare Department in respect of Grant No. 13 of the Appropriation Accounts of the Haryana Government for the year 1980-81.</p>

1	2	3	4
12.	28th June, 1983	8	<ol style="list-style-type: none"> <li>1. Oral examination of the representative of Irrigation Department in respect of Grant No. 15 of the Appropriation Accounts of the Haryana Government for the year 1980-81.</li> <li>2. Oral examination of the representative of Forest Department in respect of Grant No. 20 of the Appropriation Accounts of the Haryana Government for the year 1980-81.</li> <li>3. The Committee decided to hold their meeting on 21st, 22nd and 23rd July, 1983 to draft the 20th Report on the Appropriation Accounts/Finance Accounts of the Haryana Govt. for the year 1979-80 and 1980-81 at Mussoorie.</li> <li>4. Oral examination of the representative of Transport Department in respect of Grant No. 23 of the Appropriation Accounts of the Haryana Government for the year 1980-81.</li> <li>5. Oral examination of the representative of Tourism Department in respect of Grant No. 25 of the Appropriation Accounts of the Haryana Government for the year 1980-81.</li> <li>6. Oral examination of the representative of Animal Husbandry Department in respect of Grant No. 18 of the Appropriation Accounts of the Haryana Government for the year 1980-81.</li> </ol>
13.	30th June, 1983	4	<ol style="list-style-type: none"> <li>1. The Committee visited the site of construction of New Okhla Barrage at Delhi and held discussions with the representatives of the Irrigation Deptt. of Haryana and Uttar Pradesh Governments.</li> </ol>
14.	4th July, 1983	8	<ol style="list-style-type: none"> <li>1. Oral examination of the representative of Education Department in respect of paragraphs 3.2, 5.7, 7.2 of the report of the Comptroller and Auditor General of India for the year 1978-79 (Civil).</li> </ol>
15.	5th July, 1983	9	<ol style="list-style-type: none"> <li>1. Oral examination of the representative of Agriculture Department in respect of Grant No. 17 of the Appropriation Accounts of the Haryana Government for the year 1979-80.</li> <li>2. Oral examination of the representative of Animal Husbandry Department in respect of paragraph 3.1 of the report of the Comptroller and Auditor General of India for the year 1978-79 (Civil).</li> <li>3. The Committee reviewed their earlier decision of holding their meeting</li> </ol>



1	2	3	4
			at Mussoorie and decided to hold their meetings on the same dates at Simla instead of at Mussorie.
16.	6th July, 1983	8	1. The Committee visited Central Workshop, Nangal Dam and held discussion with the representatives of Irrigation Department.
17.	7th July, 1983	8	1. The Committee visited Slapper power house for an on the spot study and held discussion with the representatives of Beas Satlej Link Project at Slapper.
18.	11th July, 1983	6	1. Oral examination of the representative of Housing Department in respect of paragraph 3.4 of the report of the Comptroller and Auditor General of India for the year 1978-79 (Civil).
19.	18th July, 1983	7	1. Oral examination of the representative of Agriculture Department in respect of paragraphs 7.4, 7.2, 8.1 and 8.2 of the report of the Comptroller and Auditor General of India for the year 1978-79 (Civil).
20.	19th July, 1983	8	1. Oral examination of the representative of Health Department in respect of paragraphs 4.3, 5.1, 5.2, 5.3 and 8.2 of the report of the Comptroller and Auditor General of India for the year 1978-79 (Civil). 2. Oral examination of the representative of Printing and Stationery Department in respect of paragraphs 6.23 and 6.24 of the report of the Comptroller and Auditor General of India for the year 1978-79 (Civil).
21.	21st July, 1983	9	1. The Committee scrutinised the relevant Audit Reports, proceedings and record for the purpose of drafting their 20th Report relating to the Appropriation Accounts/Finance Accounts of the Haryana Government for the year 1979-80 and 1980-81, at Simla.
22.	22nd July, 1983	9	1. The Committee drafted their 20th Report on the Appropriation Accounts/Finance Accounts of the Haryana Govt. for the years 1979-80 and 1980-81, at Simla.
23.	23rd July, 1983	9	1. The Committee finalised their 20th Report on the Appropriation Accounts/Finance Accounts of the Haryana Govt. for the years 1979-80 and 1980-81, at Simla.
24.	25th July, 1983	9	1. Oral examination of the representative of Co-operation Department in respect of paragraphs 7.8, 7.9, 7.10 of the report of the Comptroller and Auditor General of India for the year 1978-79 (Civil).

1	2	3	4
25.	26th July, 1983	9	1. Oral examination of the representative of Transport Department in respect of paragraph 6.21, 6.22 of the Report of the Comptroller and Auditor General of India for the year 1978-79 (Civil).
26.	1st August, 1983	8	1. Oral examination of the representative of Excise and Taxation Department in respect of paragraphs 2.1, of the report of the Comptroller and Auditor General of India for the year 1978-79 (Revenue Receipts).
27.	2nd August, 1983	8	1. Oral examination of the representative of Excise and Taxation Department in respect of paragraphs 2.1, 2.2, 2.3, 2.4, 2.5, 2.6, 2.7, 2.8, 2.9, 2.10, 2.11, and 4.1 of the report of the Comptroller and Auditor General of India for the year 1978-79 (Revenue Receipts).
28.	8th August, 1983	8	1. Oral examination of the representative of Revenue Department in respect of paragraphs 3.1, 3.2 & 3.3 of the report of the Comptroller and Auditor General of India for the year 1978-79 (Revenue Receipts).
29.	9th August, 1983	9	<p>1. Oral examination of the representative of Co-operation Department in respect of paragraphs 7.10 and 7.11 of the report of the Comptroller and Auditor General of India for the year 1978-79 (Civil).</p> <p>2. The Committee tentatively decided to undertake the study tour of the States of Maharashtra, Tamil Nadu and Orissa from 30th September, 1983/1st October, 1983.</p> <p>3. The Committee framed the questionnaire on the report of the Comptroller and Auditor General of India for the year 1979-80 (Civil) relating to the following departments :</p>
			<ol style="list-style-type: none"> <li>1. Transport</li> <li>2. Printing and Stationary</li> <li>3. Housing</li> <li>4. Cooperation</li> <li>5. Technical Education</li> <li>6. Industrial Training</li> <li>7. Medical Education</li> <li>8. Sports</li> </ol>
30.	16th August, 1983	8	1. Oral examination of the representative of Transport Department in respect of paragraphs 4.4, 4.5 and 4.6 of the report of the Comptroller and Auditor General of India for the year 1978-79 (Revenue receipts).
31.	22nd August, 1983	7	1. Oral examination of the representative of the Local Government Department in respect of paragraphs 7.5 and 7.6 of

the report of the Comptroller and Auditor General of India for the year 1978-79 (Civil).

2. Oral examination of the representative of Finance Department in respect of paragraphs 2.2 and 2.5 of the report of the Comptroller and Auditor General of India for the year 1978-79 (Civil).

32. 23rd August, 1983                      6

1. Oral examination of the representative of Transport Department in respect of paragraphs 6.21 and 6.22 of the report of the Comptroller and Auditor General of India for the year 1978-79 (Civil).

33. 29th August, 1983                      4

1. Oral examination of the representative of Irrigation Department in respect of Paragraphs 5.1, 5.2, 5.3, and 5.4 of the report of the Comptroller and Auditor General of India for the year 1978-79 (Revenue Receipts).

34. 30th August, 1983                      6

1. Oral examination of the representative of Revenue Department in respect of paragraphs 3.2, 3.3, 3.4, 3.5 and 3.6 of the report of the Comptroller and Auditor General of India for the year 1978-79 (Revenue Receipts).

2. Oral examination of the representative of Forest Department in respect of paragraph 5.6 of the report of the Comptroller and Auditor General of India for the year 1978-79 (Revenue Receipts).

3. Oral examination of the representative of Food and Supplies Department in respects of paragraph 5.7 and 5.8 of the report of the Comptroller and Auditor General of India for the year 1978-79 (Revenue Receipts).

4. The Committee held discussion with the members of the Public Accounts Committee of Manipur State Legislative Assembly on matters of common interest.

35. 5th September, 1983                      5

1. Scrutiny of replies received from the Government in regard to the implementation of observations/recommendations contained in the following paragraphs of various Reports of the Public Accounts Committee of the Haryana Vidhan Sabha :—

Paragraphs	Reports
10	3rd
6, 8 & 9	6th
16 & 17	7th

36. 6th September, 1983                      7

1. Scrutiny of replies received from the Government in regard to the imple-

1	2	3	4																						
			<p>mentation of observations/recommendations contained in the following paragraphs of various Reports of the Public Accounts Committee of the Haryana Vidhan Sabha :—</p> <table border="0"> <thead> <tr> <th>Paragraphs</th> <th>Reports</th> </tr> </thead> <tbody> <tr> <td>5</td> <td>9th</td> </tr> <tr> <td>8</td> <td>11th</td> </tr> <tr> <td>14 &amp; 16</td> <td>14th</td> </tr> <tr> <td>10</td> <td>15th</td> </tr> <tr> <td>2 &amp; 3 of</td> <td>16th</td> </tr> </tbody> </table>	Paragraphs	Reports	5	9th	8	11th	14 & 16	14th	10	15th	2 & 3 of	16th										
Paragraphs	Reports																								
5	9th																								
8	11th																								
14 & 16	14th																								
10	15th																								
2 & 3 of	16th																								
37.	19th September, 1983	6	<p>1. Scrutiny of replies received from the Government in regard to the implementation of observations/recommendations contained in the following paragraphs of various Reports of the Public Accounts Committee of the Haryana Vidhan Sabha :—</p> <table border="0"> <thead> <tr> <th>Paragraphs</th> <th>Reports</th> </tr> </thead> <tbody> <tr> <td>13</td> <td>11th</td> </tr> <tr> <td>17</td> <td>14th</td> </tr> <tr> <td>12, 13 &amp; 14</td> <td>15th</td> </tr> </tbody> </table>	Paragraphs	Reports	13	11th	17	14th	12, 13 & 14	15th														
Paragraphs	Reports																								
13	11th																								
17	14th																								
12, 13 & 14	15th																								
38.	20th September, 1983	9	<p>1. Scrutiny of replies received from the Government in regard to the implementation of observations/recommendations contained in the following paragraphs of various Reports of the Public Accounts Committee of the Haryana Vidhan Sabha :—</p> <table border="0"> <thead> <tr> <th>Paragraphs</th> <th>Reports</th> </tr> </thead> <tbody> <tr> <td>22</td> <td>6th</td> </tr> <tr> <td>36</td> <td>7th</td> </tr> <tr> <td>16</td> <td>10th</td> </tr> <tr> <td>25 &amp; 26</td> <td>15th</td> </tr> </tbody> </table> <p>2. The Committee framed the questionnaire on the report of the Comptroller and Auditor General of India for the year 1979-80 (Civil) relating to the following departments :—</p> <table border="0"> <tbody> <tr> <td>1. Animal Husbandry</td> <td>7. Revenue</td> </tr> <tr> <td>2. Agriculture</td> <td>8. Transport/ Printing &amp; Stationery</td> </tr> <tr> <td>3. Irrigation</td> <td>9. Housing</td> </tr> <tr> <td>4. Home</td> <td>10. Co-operation</td> </tr> <tr> <td>5. Industries</td> <td>11. Transport.</td> </tr> <tr> <td>6. Public Health</td> <td>12. Finance</td> </tr> </tbody> </table>	Paragraphs	Reports	22	6th	36	7th	16	10th	25 & 26	15th	1. Animal Husbandry	7. Revenue	2. Agriculture	8. Transport/ Printing & Stationery	3. Irrigation	9. Housing	4. Home	10. Co-operation	5. Industries	11. Transport.	6. Public Health	12. Finance
Paragraphs	Reports																								
22	6th																								
36	7th																								
16	10th																								
25 & 26	15th																								
1. Animal Husbandry	7. Revenue																								
2. Agriculture	8. Transport/ Printing & Stationery																								
3. Irrigation	9. Housing																								
4. Home	10. Co-operation																								
5. Industries	11. Transport.																								
6. Public Health	12. Finance																								
39.	26th September, 1983	7	<p>1. Scrutiny of replies received from the Government in regard to the implementation of observations/recommendations contained in the following paragraphs of various Reports of the Public Accounts Committee of the Haryana Vidhan Sabha :</p> <table border="0"> <thead> <tr> <th>Paragraphs</th> <th>Reports</th> </tr> </thead> <tbody> <tr> <td>9, 10 &amp; 11</td> <td>14th</td> </tr> <tr> <td>5,6,7 &amp; 8</td> <td>15th</td> </tr> </tbody> </table>	Paragraphs	Reports	9, 10 & 11	14th	5,6,7 & 8	15th																
Paragraphs	Reports																								
9, 10 & 11	14th																								
5,6,7 & 8	15th																								

1	2	3	4						
40.	27th September, 1983	9	<p>1. Oral examination of the representative of Co-operation Department in respect of paragraph 3.5 of the Report of the Comptroller and Auditor General of India for the year 1978-79 (Revenue Receipts).</p> <p>2. Scrutiny of replies received from the Government in regard to the implementation of observations/recommendations contained in the following paragraphs of various Reports of the Public Accounts Committee of the Haryana Vidhan Sabha :—</p>						
			<table border="0"> <thead> <tr> <th data-bbox="564 569 676 591">Paragraphs</th> <th data-bbox="788 569 866 591">Reports</th> </tr> </thead> <tbody> <tr> <td data-bbox="586 597 698 619">41, 42 &amp; 44</td> <td data-bbox="810 597 844 619">14th</td> </tr> <tr> <td data-bbox="586 619 698 644">27, 28 &amp; 30</td> <td data-bbox="810 619 844 644">15th</td> </tr> </tbody> </table>	Paragraphs	Reports	41, 42 & 44	14th	27, 28 & 30	15th
Paragraphs	Reports								
41, 42 & 44	14th								
27, 28 & 30	15th								
41.	1st October, 1983	9	<p>1. The Committee framed the questionnaire at Haryana Bhawan, New Delhi for discussion with their counterparts of Orissa, Tamil Nadu and Maharashtra State Legislatures during their tour to those States.</p>						
42.	4th October, 1983	6	<p>1. The Committee held discussion with the Public Accounts Committee of Orissa Legislative Assembly at Bhubaneswar on matter of common interest.</p>						
43.	5th October, 1983	6	<p>1. The Committee in their meeting held at Puri decided to cancel their subsequent tour programme in view of cyclones and suspension of rail traffic.</p> <p>2. The Committee further decided to hold their meeting at Haryana Bhawan, New Delhi on 9-10-1983, and to cancel the meeting already fixed for 15-10-83,</p>						
44.	9th October, 1983	6	<p>1. The Committee informally reviewed at Haryana Bhawan, New Delhi the discussion held with the Public Accounts Committee of Orissa Legislative Assembly during their tour.</p> <p>2. The Committee also decided that the permission of the Hon'ble Speaker be obtained to undertake the tour afresh in view of cancellation of its earlier tour at Puri due to floods.</p>						
45.	18th October, 1983	7	<p>1. The Committee informally discussed the question of effective implementation of recommendations/observations of the committee contained in their various reports and the role of Finance Department in getting them implemented. The Committee also decided to witness the proceedings of the Public accounts Committee of the Lok Sabha, at New Delhi and to discuss with them the question of effective implementation of recommendations/observations of the Committee contained in their various reports.</p>						

1	2	3	4										
46.	24th October, 1983	6	<p>1. Scrutiny of replies received from the Government in regard to the implementation of observations/recommendations contained in the following paragraphs of various Reports of the Public Accounts Committee of the Haryana Vidhan Sabha :—</p> <table border="0"> <thead> <tr> <th data-bbox="547 421 653 439">Paragraphs</th> <th data-bbox="770 421 845 439">Reports</th> </tr> </thead> <tbody> <tr> <td data-bbox="568 465 590 482">36</td> <td data-bbox="792 465 823 482">6th</td> </tr> <tr> <td data-bbox="568 487 590 505">31</td> <td data-bbox="792 487 834 505">14th</td> </tr> <tr> <td data-bbox="568 510 645 527">30 &amp; 32</td> <td data-bbox="792 510 823 527">7th</td> </tr> <tr> <td data-bbox="568 532 699 550">30, 31 and 33</td> <td data-bbox="792 532 834 550">11th</td> </tr> </tbody> </table>	Paragraphs	Reports	36	6th	31	14th	30 & 32	7th	30, 31 and 33	11th
Paragraphs	Reports												
36	6th												
31	14th												
30 & 32	7th												
30, 31 and 33	11th												
47.	25th October, 1983	7	<p>1. Scrutiny of replies received from the Government in regard to the implementation of observations/recommendations contained in the following paragraphs of various Reports of the Public Accounts Committee of the Haryana Vidhan Sabha :—</p> <table border="0"> <thead> <tr> <th data-bbox="547 760 653 777">Paragraphs</th> <th data-bbox="770 760 845 777">Reports</th> </tr> </thead> <tbody> <tr> <td data-bbox="568 803 678 821">37, 38 &amp; 39</td> <td data-bbox="770 803 812 821">14th</td> </tr> <tr> <td data-bbox="568 826 678 843">21, 22 &amp; 23</td> <td data-bbox="770 826 812 843">17th</td> </tr> </tbody> </table> <p>2. The Committee tentatively decided to undertake a study tour of Gujarat and Goa States from 20th December, 1983.</p>	Paragraphs	Reports	37, 38 & 39	14th	21, 22 & 23	17th				
Paragraphs	Reports												
37, 38 & 39	14th												
21, 22 & 23	17th												
48.	31st October, 1983	7	<p>1. Scrutiny of replies received from the Government in regard to the implementation of observations/recommendations contained in paragraphs 24, 25, 25, 27 and 28 of 17th Report of the Public Accounts Committee of Haryana Vidhan Sabha.</p>										
49.	7th November, 1983	5	<p>1. The Committee decided to postpone the agenda fixed for the meeting in order to enable the department to compile latest and up-to-date information about the action taken in regard to various paragraphs fixed for review in that meeting. The Committee further decided to cancel their meeting fixed for 8th November, 1983. The Committee also decided to take up the agenda fixed for 7th and 8th November, 1983 on the 14th and 15th November, 1983.</p>										
50.	5th November, 1984	1	<p>Scrutiny of replies received from the Government in regard to the implementation of observations/recommendations contained in the following paragraphs of various Reports of the Public Accounts Committee of the Haryana Vidhan Sabha :—</p> <table border="0"> <thead> <tr> <th data-bbox="547 1576 653 1593">Paragraphs</th> <th data-bbox="770 1576 845 1593">Reports</th> </tr> </thead> <tbody> <tr> <td data-bbox="568 1602 590 1619">33</td> <td data-bbox="792 1602 823 1619">7th</td> </tr> <tr> <td data-bbox="568 1624 699 1642">35, 37 and 38</td> <td data-bbox="792 1624 834 1642">11th</td> </tr> <tr> <td data-bbox="568 1647 699 1664">2,3,4,5 and 6</td> <td data-bbox="792 1647 834 1664">12th</td> </tr> </tbody> </table>	Paragraphs	Reports	33	7th	35, 37 and 38	11th	2,3,4,5 and 6	12th		
Paragraphs	Reports												
33	7th												
35, 37 and 38	11th												
2,3,4,5 and 6	12th												

1

2

3

-4-

2. The Committee reviewed their earlier decision of 23-5-83, reg. not sending the questionnaires to the departments mentioned in the Audit-Reports, and decided that the questionnaire in respect of the Auit Report for the year 1979-80 be sent to the concerned departments and the replies in regard thereto be obtained within the stipulated period.

51. 15th November, 1983 7

1. Scrutiny of replies/received from the Government in regard to the implementation of observations/recommendations contained in the following paragraphs of various Reports of the Public Accounts Committee of the Haryana Vidhan Sabha :

Paragraphs	Reports
7, 13, 14 & 15	12th
33 & 34	14th
20 & 21	15th

52. 21st November, 1983 7

1. Scrutiny of replies received from the Government in reagrd to the implementation of observations/recommendations contained in the following paragraphs of various Reports of the Public Accounts Committee of the Haryana Vidhan Sabha :—

Paragraphs	Reports
9	9th
5, 9 and 10	10th

2. The Committee decided to undertake the study tour of Gujarat and Goa States w.e.f. 25-12-1983 instead of from 20-12-1983 as decided earlier in their meeting held on 25-10-1983 in view of the by election in Sonepat Constituency.

53. 22nd November, 1983 7

1. Scrutiny of replies received from the Government in regard to the implementation of observations/recommendations contained in the following paragraphs of various Reports of the Public Accounts Committee of the Haryana Vidhan Sabha :—

Paragraphs	Reports
18 and 24	11th
18,19,20,24 and 27	14th

54. 29th November, 1983 8

1. Scrutiny of replies received from the Government in regard to the implementation of observations/recommendations contained in paragraphs 29, 30, 31, 32, 33 and 34 of 17th Report of the Public Accounts Committee of the Haryana Vidhan Sabha.

55. 5th December, 1983 4

1. Scrutiny of replies received from the Government in regard to the implementa-

1	2	3	4																
			tion of observations/recommendations contained in the following paragraphs of various Reports of the Public Accounts Committee of the Haryana Vidhan Sabha :																
			<table border="0"> <thead> <tr> <th>Paragraphs</th> <th>Reports</th> </tr> </thead> <tbody> <tr> <td>33 and 34</td> <td>17th</td> </tr> <tr> <td>23</td> <td>15th</td> </tr> <tr> <td>35 and 36</td> <td>14th</td> </tr> <tr> <td>2</td> <td>16th</td> </tr> </tbody> </table>	Paragraphs	Reports	33 and 34	17th	23	15th	35 and 36	14th	2	16th						
Paragraphs	Reports																		
33 and 34	17th																		
23	15th																		
35 and 36	14th																		
2	16th																		
56.	6th December, 1983	6	<p>1. Scrutiny of replies received from the Government in regard to the implementation of observations/recommendations contained in the following paragraphs of various Reports of the Public Accounts Committee of the Haryana Vidhan Sabha :—</p> <table border="0"> <thead> <tr> <th>Paragraphs</th> <th>Reports</th> </tr> </thead> <tbody> <tr> <td>12,13,14,15 and 16</td> <td>17th</td> </tr> <tr> <td>2</td> <td>16th</td> </tr> </tbody> </table>	Paragraphs	Reports	12,13,14,15 and 16	17th	2	16th										
Paragraphs	Reports																		
12,13,14,15 and 16	17th																		
2	16th																		
57.	12th December, 1983	5	<p>1. Scrutiny of replies received from the Government in regard to the implementation of observations/recommendations contained in the following paragraphs of various Reports of the Public Accounts Committee of the Haryana Vidhan Sabha :—</p> <table border="0"> <thead> <tr> <th>Paragraphs</th> <th>Reports</th> </tr> </thead> <tbody> <tr> <td>49, 50, 51, 52 and 53</td> <td>7th</td> </tr> <tr> <td>3,4, 27, 28, 29, 30,</td> <td>9th</td> </tr> <tr> <td>31, 32, 33 and 34</td> <td></td> </tr> <tr> <td>3</td> <td>10th</td> </tr> <tr> <td>4 and 43</td> <td>11th</td> </tr> <tr> <td>4, 45, 46, 47, 48, 49,</td> <td>14th</td> </tr> <tr> <td>50, 51, 52 and 53</td> <td></td> </tr> </tbody> </table>	Paragraphs	Reports	49, 50, 51, 52 and 53	7th	3,4, 27, 28, 29, 30,	9th	31, 32, 33 and 34		3	10th	4 and 43	11th	4, 45, 46, 47, 48, 49,	14th	50, 51, 52 and 53	
Paragraphs	Reports																		
49, 50, 51, 52 and 53	7th																		
3,4, 27, 28, 29, 30,	9th																		
31, 32, 33 and 34																			
3	10th																		
4 and 43	11th																		
4, 45, 46, 47, 48, 49,	14th																		
50, 51, 52 and 53																			
58.	13th December, 1983	6	<p>1. Scrutiny of replies received from the Government in regard to the implementation of observations/recommendations contained in the following paragraphs of various Report of the Public Accounts Committee of the Haryana Vidhan Sabha :—</p> <table border="0"> <thead> <tr> <th>Paragraphs</th> <th>Reports</th> </tr> </thead> <tbody> <tr> <td>4</td> <td>15th</td> </tr> <tr> <td>1</td> <td>16th</td> </tr> <tr> <td>3,4,5,6,7,8,9,10,&amp;11</td> <td>17th</td> </tr> </tbody> </table>	Paragraphs	Reports	4	15th	1	16th	3,4,5,6,7,8,9,10,&11	17th								
Paragraphs	Reports																		
4	15th																		
1	16th																		
3,4,5,6,7,8,9,10,&11	17th																		
59.	19th December, 1983	6	<p>1. Drafting of the 21st Report on the Report of the Comptroller and Auditor General of India for the year 1978-79 (Civil) relating to the following departments</p> <ol style="list-style-type: none"> <li>1. Food and Supplies</li> <li>2. Medical &amp; Health</li> </ol>																



1	2	3	4
			3. P.W.D. B & R 4. Housing 5. Education 6. Town and Country Planning/ Haryana Urban Development Authority
60.	25th December, 1983	8	1. The Committee framed the questionnaire at Haryana Bhawan, New Delhi for discussion with their counterparts of Goa and Gujarat State Legislatures during their tour to those States.
61.	28th December, 1983	7	1. Discussion with the Secretary, Goa Legislative Assembly, Panajim, on matters of common interest.
62.	2nd January, 1984	7	1. The Committee held discussion with the Public Accounts Committee of Gujarat Legislative Assembly at Gandhinagar on matters of common interest.
63.	3rd January, 1984	8	1. The Committee reviewed at Haryana Bhawan, New Delhi the discussions held during their tour of Gujarat and Goa Legislative Assembly.
64.	9th January, 1984	6	1. Oral examination of the representative of Transport Department in respect of paragraphs 6.25 and 8.1 of the Report of the Comptroller and Auditor General of India for the year 1979-80 (Civil).  2. Oral examination of the representative of Transport Department and Printing and Stationery Department in respect of paragraph 6.26 of the Report of the Comptroller and Auditor General of India for the year 1979-80 (Civil).  3. Oral examination of the representative of Sports Department in respect of paragraph 7.3 of the Report of the Comptroller and Auditor General of India for the year 1979-80 (Civil).
65.	16th January, 1984	5	1. Oral examination of the representative of Revenue Department in respect of paragraphs 8.1 and 8.2 of the Report of the Comptroller and Auditor General of India for the year 1979-80 (Civil).  2. Oral examination of the representative of development and Panchayat Department in respect of paragraph 3.1.1 of the Report of the Comptroller and Auditor General of India for the year 1979-80 (Civil).
66.	17th January, 1984	9	1. Oral examination of the representative of Revenue Department in respect of paragraphs 3.1.4, 3.1.5, 3.1.6, and 3.1.7 of the Report of the Comptroller and Auditor General of India for the year 1979-80 (Civil).

1	2	3	4
67.	23rd January, 1984	8	<p>1. Oral examination of the representative of Local Government Department in respect of paragraphs 7.5 and 7.6 of the Report of the Comptroller and Auditor General of India for the year 1978-79 (Civil).</p> <p>2. Oral examination of the representative of Co-operation Department in respect of paragraph 7.10 of the Report of the Comptroller and Auditor General of India for the year 1978-79 (Civil).</p>
68.	24th January, 1984	8	<p>1. Oral examination of the representative of Agriculture Department in respect of paragraphs 3.2, 3.2.1, 3.2.2., 3.2.3, 3.2.4, 3.2.5, 3.2.6, 3.2.7, 3.2.8, 3.2.9, 3.3., 6.27 7.2, 7.11, 8.1 and 8.2 of the Report of the Comptroller and Auditor General of India for the year 1979-80 (Civil).</p>
69.	31st January, 1984	6	<p>1. Oral examination of the representative of Home Department in respect of paragraph 3.5 of the Report of the Comptroller and Auditor General of India for the year 1979-80 (Civil).</p> <p>2. Drafting of the 21st Report on the Report of the Comptroller and Auditor General of India for the year 1978-79 (Civil and Revenue Receipts) relating to the following departments :—</p>
			Civil
			<p>1. Printing and Stationery 2. Agriculture</p>
			(Revenue Receipts)
			<p>1. Transport 2. Irrigation 3. Revenue</p>
70.	6th February, 1984	9	<p>1. Oral examination of the representative of Technical Education Department in respect of paragraphs 3.10 and 3.10.1 of the Report of the Comptroller and Auditor General of India for the year 1979-80 (Civil).</p> <p>2. Oral examination of the representative of Housing Department in respect of paragraph 7.12 of the Report of the Comptroller and Auditor General of India for the year 1979-80 (Civil).</p>
71.	13th February, 1984	5	<p>1. Oral examination of the representative of Industries Department in respect of paragraphs 3.6, 3.7, and 3.8 of the Report of the Comptroller and Auditor General of India for the year 1979-80 (Civil).</p>

- | 1          | 2                   | 3 | 4   |            |         |    |     |    |      |
|------------|---------------------|---|---|------------|---------|----|-----|----|------|
| 72.        | 14th February, 1984 | 4 | <p>1. Oral examination of the representative of Industries Department in respect of paragraphs 3.6, 7.9 and 7.14 of the Report of the Comptroller and Auditor General of India for the year 1979-80 (Civil).</p> <p>2. The Committee decided to undertake an on-the spot study tour of various Industrial Units in Haryana from 21st to 23rd February, 1984.</p>  |            |         |    |     |    |      |
| 73.        | 20th February, 1984 | 2 | 1. No business transacted. Adjourned for want of quorum.  |            |         |    |     |    |      |
| 74.        | 21st February, 1984 | 5 | <p>1. Oral examination of the representative of Animal Husbandry Department in respect of paragraphs 3.4 and 7.2 of the Report of the Comptroller and Auditor General of India for the year 1979-80 (Civil).</p> <p>2. The Committee further reviewed their earlier observations/recommendations contained in the proceedings of the Committee meeting held on 12th December, 1983 in respect of the following paragraphs/ Reports of the Public Accounts Committee of the Haryana Vidhan Sabha :—</p> <table border="1"> <thead> <tr> <th>Paragraphs</th> <th>Reports</th> </tr> </thead> <tbody> <tr> <td>27</td> <td>9th</td> </tr> <tr> <td>47</td> <td>14th</td> </tr> </tbody> </table> | Paragraphs | Reports | 27 | 9th | 47 | 14th |
| Paragraphs | Reports             |   |   |            |         |    |     |    |      |
| 27         | 9th                 |   |   |            |         |    |     |    |      |
| 47         | 14th                |   |   |            |         |    |     |    |      |
| 75.        | 27th February, 1984 | 4 | <p>1. The Committee drafted and finalized the 21st Report on the Report of the Comptroller and Auditor General of India for the year 1978-79 (Civil and Revenue Receipts) relating to the following departments :—</p> <p>(Civil)</p> <ol style="list-style-type: none"> <li>1. P.W.D. (Public Health)</li> <li>2. Irrigation</li> <li>3. Transport</li> <li>4. Local Government</li> <li>5. Co-operation</li> </ol> <p>(Revenue Receipts)</p> <ol style="list-style-type: none"> <li>1. Excise and Taxation</li> </ol>   |            |         |    |     |    |      |
| 76.        | 5th March, 1984     | 6 | 1. The Committee finalised their 21st Report on the Report of the Comptroller and Auditor General of India for the year 1978-79 (Civil and Revenue Receipts).   |            |         |    |     |    |      |

Meetings held at places other than Chandigarh

The Committee held meetings at places outside Chandigarh as per details given

below :—

- |   |   |
|---|---|
| (1) New Okhla Barrage (See Sr. No. 13)  | 13th June, 83 (one day)   |
| (2) Central Workshop, Nangal Dam/<br>Slapper Power House (See Sr. No.<br>16 and 17) | 6th and 7th July, 1983 (two days)                                 |
| (3) Simla (See Sr. No. 21, 22 and 23)   | 21st, 22nd and 23rd July, 83 (three days)                         |
| (4) New Delhi (See Sr. No. 41, 44, 60<br>63)  | 1st, 9th Oct., 83 25th Dec., 83 and<br>3rd Jan., 1984 (four days) |
| (5) Bhubaneshwar and Puri (See Sr.<br>No. 42 and 43)                                | 4th and 5th October, 1983 (two days)                              |
| (6) Panaji and Gandhi Nagar<br>(See Sr. No. 61 and 62)                              | 28th Dec, 83 and 2nd Jan 1984 (two days)                          |

#### Report Presented

6. Under Rule 223 of the Rules of procedure and Conduct of Business in the Haryana Legislative Assembly, the following Reports of the Public Accounts Committee were presented to the House on the dates given against each :—

- |   |                      |
|---|----------------------|
| (1) Twentieth Report on the Appropriation Accounts/Finance<br>Accounts of the Haryana Government for the year 1979-80<br>and 1980-81          | 12th September, 1983 |
| (2) Twenty First Report on the Report of the Comptroller<br>and Auditor General of India for the year 1978-79 (Civil and<br>Revenue Receipts) | 29th March, 1984     |

#### Proceedings

7. A record of the proceedings of the meetings of the Committee has been kept in Haryana Vidhan Sabha Secretariat.

#### Visit of Public Accounts Committee of other State

8. The Committee discussed matters of common interest with the Public Accounts Committee of Manipur State Legislative Assembly on 30th August, 1983. The meeting was held in the Committee room of the Haryana Vidhan Sabha at Chandigarh.

## COMMITTEE ON PUBLIC UNDERTAKINGS

The Committee consisted of nine members of the Haryana Vidhan Sabha, who were elected on 22nd March, 1983, by the House from amongst its members according to the principle of proportional representation by means of single transferable vote.

2. Shri Sagar Ram Gupta was appointed Chairman of the Committee by the Hon'ble Speaker.

3. The Committee held a total numbers of 77 meetings during the period under review. The names of the members and the number of meetings attended by each of them are given in the following table :—

Sr. No.	Name of member	No. of meetings attended
1.	Shri Sagar Ram Gupta	64
2.	Shri Amir Chand Makkar	54
3.	Shri Bahadur Singh	14
4.	Shri Balvir Singh Grewal	59
5.	Shri Daya Nand Sharma	54
6.	Shri Kulbir Singh Malik	70
7.	Shri Neki Ram	27
8.	Shri Nihal Singh	67
9.	Bahin Shanti Devi	39

### Meeting held and Business Transacted.

4. The dates of meetings, the number of members present and the business transacted at each meeting are given below :—

Sr. No.	Date of meeting	Number of members present	Business Transacted
1	2	3	4
1.	13-6-1983	8	The Joint Secretary explained the scope and functions of the Committee to the members.
2.	23-6-1983	4	Oral examination of the representatives of the Agriculture Department in respect of the General Working of the Haryana State Agricultural Marketing Board.

1	2	3	4
3.	24-6-1983	4	Resumption of oral examination of the representatives of the Agriculture Department in respect of the general working of the Haryana State Agricultural Marketing Board.
4.	30-6-1983	3	Do
5.	1-7-1983	4	Scrutiny of replies received from the Haryana State Agricultural Marketing Board.
6.	7-7-1983	6	Oral examination of the representatives of the Agriculture Department in respect of general working of the Haryana State Agricultural Marketing Board.
7.	8-7-1983	6	Do
8.	14-7-1983	6	Oral examination of the representatives of the Industries Department in respect of general working of the Haryana Concast Limited Hissar.
9.	15-7-1983	7	Do
10.	21-7-1983	6	Oral examination of the representatives of Housing Department in respect of general working of the Haryana Housing Board, Chandigarh.
11.	22-7-1983	5	Do
12.	28-7-1983	7	Oral examination of the representatives of the Industries Department in respect of the Haryana Television, Limited, Faridabad
13.	29-7-1983	7	Oral examination of the Chief Secretary to Government, Haryana, with regard to the conduct of the Deputy Commissioner, Sirsa.
14.	4-8-1983	7	Oral examination of the representatives of Irrigation Department in respect of general working of the Haryana State Minor Irrigation (Tubewells) Cooperation.
15.	5-8-1983	5	Do
16.	16-8-1983	7	The Committee informally discussed various matters relating to the general working of the Haryana State Agricultural Marketing Board and thereafter proceeded on tour.
17.	17-8-83	7	Inspection of Market Committee Mallekan, Sirsa, Fatehabad and also held discussion with the representatives of the Haryana Agricultural Marketing Board.
18.	18-8-1983	6	(i) Discussion with the representatives of the Market Committee, Hissar.

1	2	3	4
			(ii) Inspection of Market Committees, Hissar, Kalanaur & New grain Market Rohtak.
19.	19-8-1983	5	Discussion with the representatives of the Haryana State Agricultural Marketing Board in respect of general working of the Board, in the lounge of the Haryana Bhawan, New Delhi.
20.	20-8-1983	6	Discussion with the representatives of the Haryana State Agricultural Marketing Board on the premises of the Market Committees of Panipat, Gharaunda, Ambala City and at the M.L.As Hostel, Chandigarh.
21.	25-8-1983	6	Oral examination of the representatives of the Irrigation Department/Haryana State Minor Irrigation (Tubewells) Corporation in respect of paragraph 6.17 of the Report of the Comptroller & Auditor General of India for the year 1976-77 (Civil).
22.	26-8-1983	5	Do
23.	1-9-1983	7	Oral examination of the representatives of the Agriculture Department/Haryana Warehousing Corporation in respect of paragraph 6.20 of the Report of the Comptroller and Auditor General of India for the year 1980-81 (Civil).
24.	2-9-1983	6	Do
25.	22-9-1983	8	Oral examination of the representatives of the Agriculture Department in respect of general working of the Haryana State Agricultural Marketing Board.
26.	27-9-1983	8	(i) Material received from the Haryana State Minor Irrigation (Tubewells) Corporation was distributed amongst the Members at M.L.As. Hostel and thereafter the Committee proceeded on tour.  (ii) Inspected Tubewell No. 36 at Madhuban and also held discussion on various points relating to it.
			(iii) Inspection of work shop of Haryana State Minor Irrigation (Tubewells) Corporation at Karnal.
27.	28-9-1983	8	(i) Inspection of Tubewells at Gignau, Loharu and discussion with the Officers of the Haryana State Minor Irrigation (Tubewells) Corporation.  (ii) Inspection of the Haryana Concast Ltd., Hissar, and discussion in this regard

1	2	3	4
28.	29-9-1983	8	<p>(i) Discussion with the Officers of the Haryana State Minor Irrigation (Tubewells) Corporation, at Haryana Bhawan, New Delhi.</p> <p>(ii) Inspection of the Haryana Television Ltd., Faridabd and discussion with the Managing Director.</p>
29.	30-9-1983	8	<p>(i) Inspection of Tubewell No. 23 Shaházadpur in Ambala Distt. and discussion regarding its wotking etc. with the Officers concerned</p> <p>(ii) Inspection of D.I.T. Tubewells at Vanodi Village, and discussion with the Officers of Haryana State Minor Irrigation (Tubewells) Corporation.</p> <p>(iii) Inspection of Spun-Pipe Factory at Sanmazara and discussion with the Officers of H.S.M.I.T.C.</p>
30.	6-10-1983	9	<p>Oral examination of the representatives of the Power Department/Haryana State Electricity Board in respect of Paragraphs No. 6.7 to 6.14 of the Report of the Comptroller &amp; Auditor General of India for the year 1977-78 (Civil).</p>
31.	7-10-1983	7	Do
32.	13-10-1983	6	<p>Oral examination of the representatives of the Power Department/Haryana State Electricity Board in respect of paragraphs No. 6.7 to 6.11 of the Report of the Comptroller &amp; Auditor General of India for the year 1978-79 (Civil).</p>
33.	14-10-1983	6	Do
34.	20-10-1983	5	<p>Oral examination of the representatives of the Power Department/Haryana State Electricity Board regarding implementation of the recommendations/observations contained in the Seventh Report of the Committee on Public Undertakings on the Report of the Comptroller and Aditor General of India for the year 1976-77 relating to the Haryana State Electricity Board.</p>
35.	27-10-1983	6	<p>(i) Oral examination of the representatives of the Industries Department/Haryana Breweries Ltd., in respect of implementations recommendations of the Committee in the Ninth Report of the Committee.</p> <p>(ii) Oral examination of the representatives of the Tourism Department/Haryana Tourism Corporation in respect of Implementation of Recommendations of the Committee contained in its Eighth Report.</p>



1	2	3	4
36.	28-10-1983	7	Oral examination of the representatives of the Finance Department in regard to the question of bringing Companies/Boards/Corporations etc. having more than 50% share of Government, under the purview of the Committee.
37.	29-10-1983	3	(i) Discussion with the Officers of H.S.E.B at Dhulkot Rest House. (ii) Inspection of Transformer Manufacturing/Repair Work Shop of the of the H.S.E.B. at Dhulkot. (iii) Inspection of Western Yamuna Canal Hydroelectric Project Khizrabad and discussion with Officers.
38.	30-10-1983	3	Inspection of Thermal Plant Panipat & discussion with Officers.
39.	31-10-1983	5	(i) Inspection of the Thermal Plant Units at Faridabad and discussion with the representatives of the H.S.E.B. at Faridabad. (ii) Inspection of Ballabgarh Transformer Workshop & discussion with the Representatives of H.S.E.B.
40.	1-11-1983	5	(i) Inspection of the H.S.E.B. Transformers Workshop at Hissar & discussion with the representatives of H.S.E.B. (ii) Reviewed the discussion which were held during the on the Spot-study Tour from 29th Oct., 83 to 31st Oct., 83 and 1st November, 1983 at M.L.As. Hostel, Chandigarh.
41.	8-11-1983	6	Oral examination of the representatives of the Haryana State Electricity Board in regard to implementation of the Recommendations/observations contained in the Seventh Report of the Committee on the Report of the Comptroller and Auditor General of India for the year 1976-77.
42.	12-11-1983	7	Framing of questionnaire in Haryana Bhawan New Delhi for discussion with sister Committees & Officers of the States of W.Bengal, Sikkam & Union Territory of Andaman & Nikobar, Islands.
43.	15-11-1983	6	(i) The Committee visited the Government Saw Mills, Port Blair and held discussion with the General Manager of the Govt., Saw Mills.

1	2	3	4
			(ii) Meeting with the Counsellor of Andaman-Nicobar Islands.
44.	17-11-1983	6	Discussion with the Managing Director Andaman-Nicobar Forest Development Corporation.
45.	19-11-1983	6	Discussion with the Committee on Public Undertakings of the West Bengal Legislative Assembly on matter of Common interest at Calcutta.
46.	22-11-1983	6	Discussion with the Hon'ble Speaker and Hon'ble Deputy Speaker of Sikkim Legislative Assembly on matter of Common interest.
47.	25-11-1983	7	Reviewed the minutes of the meetings held during the study tour of the States of West Bengal, Sikkim & Union Territory of Andaman & Nicobar Islands from 15th Nov., 83 to 25th Nov., 1983 at Haryana Bhawan, New Delhi.
48.	1-12-1983	6	Oral examination of the representatives of the Agriculture Department in respect of General Working of the Haryana Agro-Industries Corporation.
49.	2-12-1983	8	Oral examination of the representatives of the Industries Department in respect of General Working of the Haryana Tanneries, Ltd., Jind.
50.	8-12-1983	6	Oral examination of the Departmental representatives in regard to Implementation of the Recommendations/observations contained in the Seventh Report of the Comptroller & Auditor General of India for the year 1976-77 relating to H.S.E.B.
51.	9-12-1983	4	Corrections suggested by the various departmental representatives in the proceedings of the meetings of Committee relating to them were placed before the Committee for information & scrutiny.
52.	15-12-1983	4	Oral examination of the representatives of the Industries Department and the Haryana Tanneries Ltd., Jind, in respect of paragraphs 6.20 of the Report of the Comptroller and Auditor General of India for the year 1979-80 (Civil).
53.	16-12-1983	3	Oral examination of the representatives of the Agriculture Department/Haryana Seeds Development Corporation in respect of paragraphs Nos 6.22, 6.23 of the Reports of the Comptroller and Auditor General of India for the years 1979-80 and 1980-81 respectively.
54.	22-12-1983	5	Oral examination of the representatives of the Finance Department regarding

1	2	3	4
			implementation of the Recommendations observations contained in the Eleventh Report (Special) of the Committee on Public Undertakings on the General Working of Public Undertakings/Boards.
55.	29-12-1983	5	Oral examination of the representatives of the Haryana Tourism Department/Haryana Tourism Corporation regarding implementation of the Recommendations/ observations contained in the Eighth Report of the Committee on the General Working of Haryana Tourism Corporation Ltd.
56.	30-12-1983	6	Oral examination of the representatives of the Industries Department and the Haryana Minerals Ltd. regarding implementation of the Recommendations/ observations contained in the Tenth Report of the Committee on the General Working of Haryana Minerals Ltd.
57.	5-1-1984	6	Oral examination of the representatives of the Agriculture Department/Haryana Agro-Industries corporation in respect of paragraphs Nos. 6.29, 6.29.01, 6.29.02 contained in the Report for the year 1980-81 (Civil) of the Comptroller and Auditor General of India.
58.	6-1-1984	6	Informal discussion with the representatives of the Power Department Haryana State Electricity Board. Agenda postponed for want of required information.
59.	12-1-1984	4	Oral examination of the representatives of the Industries Department/Haryana Television Ltd. Faridabad on the General Working of Haryana Television Ltd., Faridabad.
60.	13-1-1984	6	Oral examination of the representatives of the Industries Department/Haryana Concast Ltd., Hissar on general working of Haryana concast std. and paragraph No. 6.22 (Civil) of the Report of the Comptroller and Auditor General of India for the year, 1980-81.
61.	19-1-1984	6	Resumption of oral examination of the representatives of Agriculture Department/Haryana Warehousing Corporation of the General Working of the Haryana Warehousing Corporation and paragraph No. 6.20 of the Report of the Comptroller and Auditor General of India for the year 1980-81 (Civil).
62.	20-1-1984	7	Oral examination of the representatives of the Industries Department/Haryana Breweries Ltd., regarding implementation of recommendations/observations contained in the Ninth Report of the Committee about General Working of the Haryana Breweries Ltd.

1	2	3	4
63. 27-1-1984		6 Oral examination of the representatives of the Irrigation Department/H.S. M.I.T.C. in regard to General Working of the Corporation.	
64. 2-2-1984		7 Resumption of oral examination of the representatives of Agriculture Department on the General Working of Haryana State Agricultural Marketing Board, Chandigarh.	
65. 3-2-1984		7 Do	
66. 9-2-1984		8 Oral examination of the representatives of the Haryana Tourism Corporation Ltd. regarding implementation of recommendations/observations contained in the Committee's Eighth Report on General Working of the Corporation.	
67. 10-2-1984		8 The Committee decided to hold meetings at Mussoorie for drafting of reports from 22nd to 29th February, 1984 and corrections suggested by various departmental representatives in the proceedings of the meetings of the Committee relating to them were placed before the Committee.	
68. 17-2-1984		6 Oral examination of the Chief Secretary to Govt. Haryana and the representatives of the Finance Department regarding implementation of recommendations/observations contained in the Eleventh Report (Special) of the Committee on Public Undertakings of the General Working of Public Undertakings/Boards.	
69. 22-2-1984		1. No Business was transacted for want of quorum.	
70. 23-2-1984		2 Do	
71. 24-2-1984		4 The Committee drafted and finalised the Reports on the General Working of the Haryana Television Ltd., and the Haryana State Minor Irrigation (Tubewells) Corporation.	
72. 25-2-1984		5 The Committee drafted and finalised the Report on the General Working of the Haryana Concast Ltd., Hissar.	
73. 26-2-1984		4 The Committee considered the drafting of the Report of the Haryana State Agricultural Marketing Board.	
74. 27-2-1984		5 The Committee drafted a part of the Report on the General Working of the Haryana State Agricultural Marketing Board, Chandigarh.	
75. 28-2-1984		5 The Committee completed and finalised the drafting of (i) the Report on the General Working of the Haryana State Agricultural Marketing Board, Chandigarh ; and	

1	2	3	4
---	---	---	---

(ii) On the Audit Paragraphs contained in the Audit Reports of the Comptroller and Auditor General of India for the year 1976-77 to 1980-81 relating to certain Corporations/Companies.

76: 29-2-1984

5 The Committee was keen to draft a separate Report on the progress of implementation of various recommendations/observations made by the P.A.C. and P.U.C about the various Public Undertakings from time to time. It is, however, brought to the notice of the Committee that the data and information pre-requisite to drafting of such a Report was not readily available and its collection and compilation would involve a pretty long time and labour. The Committee accordingly decided to defer the drafting of this Report to a later date.

77: 7-3-1984

7 Oral examination of the Chief Secretary to Government, Haryana and the representatives of the Finance Department regarding implementation of the recommendations/observations contained in the Eleventh Report (Special) of the Committee on Public Undertakings on General Working of Public Undertakings-Boards..

### 5. Meetings held at places other than Chandigarh within the State.

The Committee held its meeting at places noted below during its on the spot study inspection tours :—

- (i) Market Committee, Mallekan, Market Committee, Sirsa and Market Committee, Fatehabad on 17-8-1983.
- (ii) Market Committee Hissar, Market Committee Kalanaur and New Grain Market, Rohtak, on 18-8-1983.
- (iii) Market Committees, Panipat, Gharaunda & Ambala City, on 20-8-1983.
- (iv) Tubewell No. 36 at Madhuban and also work shop of HSMITC, at Karnal on 27-9-1983.
- (v) D.I.T. Tubewells, Gignau & Loharu and also Haryana Concast Ltd., Hissar on 28-9-1983.
- (vi) The Haryana Television Ltd., Faridabad on 29-9-1983.
- (vii) Tubewell No. 23 at Shahazadpur in Ambala Distt., DITs Tubewell at Vanodi Village installed by HSMITC and Spun-Pipe Factory, Shehanmajra of HSMITC on 30-9-1983.
- (viii) Transformers manufacturing & Repair Work Shop of the HSEB at Dhulkot and Western Yamuna Canal at Khizrabad Rest House. on 29-10-1983.

(ix) Thermal Plant, at Panipat on 30-10-1983.

(x) Thermal Plant at Faridabad and Transformers Repair Work Shop at Ballabgarh on 31-10-1983.

(xi) Transformers Repair Work Shop at Hissar on 1-11-1983.

(II) The Committee also held meetings outside Chandigarh & Haryana State at places given below :—

1. New Delhi Framing of questionnaire at Haryana Bhawan, New Delhi for holding discussion with the Sister Committees/Officers of Andaman-Nicobar Islands, West Bengal and Sikkim on 12-11-1983.
2. Andaman-Nicobar Islands
  - (i) Discussion with the General Manager of Govt., Saw Mills ; Port Blair (ii) the Counsellors of Andaman-Nicobar Islands on 15-11-1983.
  - (ii) The Managing Director Andaman-Nicobar Forest Development Corporation on 17-11-1983.
3. Calcutta Meeting & discussion with the Committee on Public Undertakings of West Bengal Legislative Assembly on 19-11-1983.
4. Gangtok Discussion with the Hon'ble Speaker and Hon'ble Deputy Speaker of the Sikkim Legislative Assembly, on matters of common interest on 22-11-1983.
5. Mussoorie Mussoorie from 22-2-1984 to 29-2-1984 for drafting & finalisation of Reports.

#### 6. Report Presented/laid

- (i) Twelfth Report of the Committee on Public Undertakings for the year 1983-84 on the General Working of Haryana Television Ltd., Faridabad, was presented to the House on 29-3-1984.
- (ii) Thirteenth Report of the Committee on Public Undertakings for the year 1983-84 on the General Working of the Haryana Concast Ltd. Hissar, was presented to the House 29-3-1984.
- (iii) Fourteenth Report of the Committee on Public Undertakings for the year 1983-84 on the General Working of the Haryana State Minor Irrigation (Tubewells) Corporation, Chandigarh, was presented to the House on 29-3-1984.

- (iv) Fifteenth Report of the Committee on Public Undertakings for the year 1983-84 on the General Working of Haryana State Agricultural Marketing Board, was presented to the House on 29-3-1984.
- (v) Sixteenth Report of the Committee on Public Undertakings for the year 1983-84 on the Report of the Comptroller and Auditor General of India for the years 1976-77 to 1980-81, was presented to the House on 29-3-1984.

### COMMITTEE ON ESTIMATES

1. The Committee consisted of nine members of the Haryana Vidhan Sabha who were elected by the Vidhan Sabha on the 22nd March, 1983 according to the principle of proportional representation by means of single transferable vote.

2. Shri Vijaivir Singh was appointed by the Speaker to be the Chairman of the Committee.

3. The Committee held 42 sittings at Chandigarh and 14 sittings at places other than Chandigarh. The names of the Members and number of meetings attended by each of them are shown in the table given below :—

Sr. No.	Name of Members	Number of meetings attended
1.	Shri Vijaivir Singh	50
2.	Shri Devi Dass	31
3.	Shri Dhir Pal Singh	53
4.	Shri Inderjit Singh	6
5.	Shri Kitab Singh	43
6.	Shri Neki Ram	27
7.	Shri Phusa Ram	17
8.	Shri Shakrullah Khan	25
*9.	Shri Kabir Ahmed	1

\*Shri Kabir Ahmed M.L.A. was elected to serve on the Estimates Committee for the year, 1983-84. But since his election as member of the Haryana Legislative Assembly was set aside by the Punjab and Haryana High Court, his name was notified on 3rd December, 1983 upon the stay order granted by the Supreme Court.

#### Meetings held and Business transacted.

4. The dates of meetings, the number of members present and business transacted at each meeting are given below :—

Sr. No.	Date	Number of Members present	Business transacted
1	2	3	4
1.	24th May, 1983	8	(i) The Secretary, Haryana Vidhan Sabha explained the scope and functions of the Committee to the Members.



1	2	3	4
			(ii) The Committee decided to examine the Budget Estimates of the Health Department for the year, 1983-84.
2.	31st May, 1983	8	(i) Scrutiny of replies received from the Transport Department regarding implementation of the recommendations of the Committee as contained in its Report for the year 1980-81.  (ii) The Committee decided to orally examine the representatives of the Transport Department in connection with implementation of the recommendations as contained in its Report for the year 1980-81.
3.	7th June, 1983	6	Oral examination of the representatives of the Transport Department in respect of the outstanding recommendations/observations contained in its Report for the year 1980-81.
4.	14th June, 1983	7	(i) Scrutiny of replies received from the Sports Department in regard to the implementation of the recommendation of the Committee as contained in its Report for the year 1976-77.  (ii) The Committee decided to examine the Budget Estimates of the P.W.D. (B & R) for the year 1983-84.
5.	21st June, 1983	5	Scrutiny of replies received from the Education Department regarding implementation of recommendations of the Committee as contained in its Report for the year 1979-80.
6.	28th June, 1983	6	Resumption of scrutiny of replies received from the Education Department regarding implementation of recommendations of the Committee as contained in its Report for the year 1979-80.
7.	5th July, 1983	6	Oral examination of the representatives of the Education Department in respect of outstanding recommendations/observations contained in its Report for the year 1979-80.
8.	11th July, 1983	6	Oral examination of the representatives of the Health Department in respect of its Budget Estimates for the year 1983-84.
9.	19th July, 1983	2	No business was transacted for want of quorum.
10.	26th July, 1983	5	Framed questionnaire on the Budget Estimates 1983-84 in respect of Health Department.

1	2	3	4
11.	2nd August, 1983	6	Framed questionnaire on the Budget Estimates 1983-84 in respect of Health Department.
12.	9th August, 1983 T/d P	6	(i) Oral examination of the representatives of the Agriculture Department in regard to the outstanding recommendations/observations contained in its 14th Report for the year 1981-82.  (ii) The Committee decided to undertake an on-the-spot study tour to visit civil Hospitals/Primary Health Centres in the Districts of Ambala, Karnal, Sonapat, Rohtak, Gurgaon and Mohindergarh from 22-8-83 to 26-8-83.
13.	16th August, 1983	5	The Committee on the request received from the Deputy Secretary to Government Haryana, Agriculture Department postponed the resumption of oral examination of the representatives of Agriculture Department in respect of implementation of the recommendations of the Committee as contained in its Report for the year 1981-82.
14.	22nd August, 1983	4	(i) Discussion with the representatives of Health Department at Ambala and inspection of the Civil Hospital, Ambala.  (ii) Inspection of the Primary Health centre, Radaur.
15.	23rd August, 1983	4	(i) Discussion with the Chief Medical Officer, Karnal and inspection of Civil Hospital, Karnal.  (ii) Inspection of Civil Hospital Panipat.  (iii) Inspection of Primary Health Centre, Samalkha.
16.	24th August, 1983	4	(i) Discussion with the Chief Medical Officer, Sonapat and inspection of Civil Hospital, Sonapat.  (ii) Inspection of the Primary Health Centres Kharkhauda and Badli.
17.	25th August, 1983	4	(i) Discussion with the Chief Medical officer, Gurgaon and inspection of Civil Hospital, Gurgaon.  (ii) Inspection of Primary Health Centre, Pataudi.  (iii) Discussion with the Chief Medical, Officer, Narnaul at Rewari and inspection of Civil Hospital, Rewari.  (iv) Inspection of the Primary Health Centres, Ateli.

1	2	3	4
			(v) Discussion with members of U.S.A. team at village Bachhod.
18.	26th August, 1983	4	(i) Discussion with the Chief Medical Officer, Narnaul and inspection of Civil Hospital, Narnaul.  (ii) Discussion with the Chief Medical Officer, Bhiwani and inspection of Civil Hospital, Dadri.  (iii) The Committee reviewed the discussion held during its on-the-spot-study.
19.	1st September, 1983	3	Scrutiny of replies received from the Agriculture Department regarding implementation of observations/recommendations of the Committee as contained in its 14th Report for the year 1981-82.
20.	5th September, 1983	4	Examined the supplementary Estimates (1st Instalment) for the year 1983-84 relating to various concerned departments and framed its Report thereon.
21.	27th September, 1983	6	Scrutiny of replies received from the Agriculture Department regarding implementation of recommendations as contained in its 14th Report for the year 1981-82.
22.	4th October, 1983.	5	The Committee on a request received from the F.C. & Secretary to Government Haryana, Agriculture Department postponed the oral examination of the Agriculture Department in respect of outstanding recommendations/observations as contained in its 14th Report for the year 1981-82.
23.	11th October, 1983	6	(i) Scrutiny of replies received from the Agriculture Department regarding implementation of outstanding recommendations/observations as contained in its 14th Report for the year 1981-82.  (ii) The Committee decided to undertake a study tour to the States of U.P., Bihar and Sikkim in the 1st week of December, 1983.
24.	18th October, 1983	6	Scrutiny of replies received from the Co-operation Department regarding implementation of recommendations made by the Committee as contained in its 15th Report for the year 1982-83.
25.	25th October, 1983	5	Scrutiny of replies received from the Co-operation Department regarding implementation of recommendations made by the Committee as contained in its 15th Report for the year 1982-83.

1	2	3	4
26.	2nd November, 1983	3	Oral examination of the representatives of the Health Department in respect of replies received from the said Department regarding questionnaire framed by the Committee on the Budget Estimates 1983-84 of the Health Department.
27.	7th November, 1983	3	Scrutinised the replies received from the Health Department in respect of questionnaire framed by the Committee on the Budget Estimates of the said Department for the year 1983-84.
28.	14th November, 1983	3	Scrutinised the replies received from the Health Department in respect of questionnaire framed by the Committee on the Budget Estimates of the said Department for the year 1983-84.
29.	21st November, 1983	6	The Committee postponed their tour programme decided in their meeting held on 11th October, 1983 and decided to undertake the tour from 10th Jan., 1984.  (ii) Scrutinised the replies received from the Health Department in respect of questionnaire framed by the Committee on the Budget Estimates of the said Department for the year 1983-84.
30.	28th November, 1983	6	Resumption of oral examination of the representatives of the Health Deptt. in respect of the questionnaire framed by the Committee on its Budget Estimates for the year 1983-84.
31.	29th November, 1983	5	Resumption of oral examination of the representatives of Health Departments.
32.	5th December, 1983	4	Resumption of oral examination of the representatives of the Health Department in respect of its Budget Estimates for the year 1983-84.
33.	6th December, 1983	3	Resumption of oral examination of the representatives of Health Department.
34.	12th December, 1983	3	Scrutiny of replies received from the Irrigation Department regarding implementation of recommendations of the Committee as contained in its report for the year 1980-81.
35.	19th December, 1983	2	No business was transacted for want of quorum.
36.	26th December, 1983	5	Scrutiny of replies received from the Co-operation Department regarding implementation of recommendations as contained in its 15th Report for the year 1982-83.
37.	3rd January, 1984	6	Scrutiny of replies received from the Education Department regarding imple-

1	2	3	4
			mentation of recommendations as contained in its Report for the year 1979-80.
38.	10th January, 1984	4	Framed points at Haryana Bhawan, New Delhi for discussions with the Estimates Committees of U.P., Bihar and Sikkim legislatures during its tour of those states.
39.	12th January, 1984	3	Discussion with the Secretary of U.P. legislative Assembly at Lucknow on matters of Common interest.
40.	13th January, 1984	3	Discussion with the Sub-Committee of the Estimates Committee of Bihar legislative Assembly at Patna on matters of Common interest.
41.	15th January, 1984	3	The Committee reviewed the work done by it during its visit to U.P. and Bihar at Raunaut.
42.	18th January, 1984	3	The Committee cancelled its visit to Sikkim State.
43.	21st January, 1984	3	Reviewed the discussions held during their tour to the States of U.P. and Bihar, at New Delhi.
44.	27th January, 1984	5	Scrutiny of replies received from the Sports Department regarding implementation of recommendations as contained in its Report for the year 1976-77.
45.	1st February, 1984	5	Scrutiny of replies received from the Co-operation Department regarding the implementation of outstanding observations/recommendations contained in its 15th Report for the year 1982-83.
46.	8th February, 1984	3	Framed points for discussion with officers of the Co-operation Department during their on the spot-study tour of the state.
47.	8th February, 1984	4	Discussion with the representatives of the Co-operation Department and inspection of the Primary Land Development Bank at Karnal.
48.	9th February, 1984	4	(i) Discussion with their representatives of the Co-operation Department and inspection of P.L.D.B. and Super Bazar, Gurgaon. (ii) Inspected the Mini Banks of Bilaspur and Jhabvas.
49.	9th February, 1984	3	Discussion with the representatives of the Co-operation Department and inspection of the Central Cooperative Bank and P.L.D.B., Rewari.

1	2	3	4
50.	10th February, 1984	3	Discussion with the representatives of the Co-operation Department and Inspection of P.L.D.B., Mohindergarh and the Godowns at Fideri, Gumena and Khor Villages.
51.	10th February, 1984	3	The Committee reviewed the discussion held with the representatives of the Co-operation Department during their tour regarding implementation of the outstanding observations/recommendations as contained in its 15th Report for the year 1982-83.
52.	15th February, 1984	4	Resumption of oral examination of the representatives of the Health Deptt. in respect of its Budget Estimates for the year 1983-84.
53.	22nd February, 1984	5	Drafting of its 16th Report on the Budget Estimates for the year 1983-84 relating to the Health Department.
54.	28th February, 1984	4	Resumption of drafting of its 16th Report on the Budget Estimates for the year 1983-84 relating to the Health Department.
55.	6th March, 1984	5	Finalized its 16th Report on the Budget Estimates for the year 1983-84 relating to the Health Department.
56.	7th March, 1984	6	Examined the Supplementary Estimates for the year 1983-84 (2nd instalment) relating to various concerned Department and prepared its Report thereon.

### Reports presented

5. During the period under review the Committee presented the following reports to the House :—

Sr. No.	By whom presented laid	Date on which presented/ laid	Subject
1.	Chairman, Committee on Estimates	12th September 1983	Report of the Estimates Committee on the Supplementary Estimates (1st Instalment) 1983-84.
2.	Chairman, Committee on Estimates	13th March, 1984	Report of the Estimates Committee on the Supplementary Estimates (IInd Instalment) 1983-84
3.	Chairman, Committee on Estimates	29th March, 1984	16th Report of the Estimates Committee on the Budget Estimates of the Health Department for the year 1983-84.

### 6. Meetings at places other than Chandigarh

The Committee held meetings at places other than Chandigarh as per details given below :—

- |  |  |
|--|--|
| (i) Ambala/Radaur/Karnal/Panipat/<br>Samalkha/Sonepat/Kharkhoda/Badli/<br>Rewari/Ateli/Bachhor/Pataudi/Gurgaon/<br>Delhi/Narnaul/ Dadri. (See Sr. No. 14<br>to 18) | 22nd, 23rd, 24th, 25th<br>and 26th August, 1983. |
| (ii) New Delhi (See Sr. No. 38 and 43)   | 10th and 21st January,<br>1984.                  |
| (iii) Uttar Pradesh/Bihar/Raxaul/ Jalpai-<br>guri (See Sr. No. 39 to 42)   | 12th, 13th, 15th and 18th<br>January, 1984.      |
| (iv) Karnal/Gurgaon/Rewari/Mohinder-<br>garh (Sr. No. 47 to 50)  | 8th, 9th, and 10th Feb-<br>ruary, 1984.          |

### Proceedings

7. A record of proceedings of each meeting has been kept in the Haryana Vidhan Sabha Secretariat.

## THE COMMITTEE ON WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

The Committee on Welfare of Scheduled Castes and Scheduled Tribes for the year 1983-84 was constituted by the Haryana Vidhan Sabha by election vide notification dated 28th April, 1983 in pursuance of Rule 260-A (I) of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly. Shri Neki Ram, M.L.A. was appointed Chairman of the Committee by the Hon'ble Speaker.

The names of the Members of the Committee and the number of meetings attended by each of them out of the total number of 46 meetings held during the period under review are given below :—

Sr. No.	Name of Member	Number of meetings attended
1.	Shri Neki Ram	33
*2.	Shri Amir Chand Makkar	10
3.	Shri Bhalle Ram	30
4.	Shri Banarsi Dass	16
5.	Shri Manphool Singh	44
6.	Dr. Om Parkash Sharma	3
7.	Shri Sagar Ram Gupta	25
8.	Shri Sampat Singh	45
9.	Shri Sujan Singh	36

\*Shri Amir Chand Makkar resigned from the Membership of the Committee with effect from 7th October, 1983.

### Meetings held and business transacted

The dates of meetings, the number of Members present and the Business Transacted at each meeting are given below :—

Sr. No.	Date of meeting	Number of Members present	Business Transacted
1.	10th May, 1983	5	(i) Discussion on scope and functions of the Committee. (ii) Selection of Departments for examination.



1	2	3	4
2.	17th May, 1983	7	Scrutiny of replies received from the Cooperation Deptt.
3.	23rd May, 1983	7	Do
4.	30th May, 1983	6	Oral examination of the Joint Secy. General Administration Deptt. and the representatives of the Welfare of S.C. and B.C. Deptt. in respect of implementation of instructions issued by the Govt. on 9-2-1979 for filling up posts according to reservation policy of Govt.
5.	7th June, 1983	6	Scrutiny of replies received from the Co-op. Deptt.
6.	16th June, 1983	6	Do
7.	21st June, 1983	6	Do
8.	29th June, 1983	5	Scrutiny of replies received from the Govt. in connection with the implementations of recommendations contained in the Committee's 7th Report.
9.	5th July, 1983	7	Do
10.	14th July, 1983	6	Do
11.	25th July, 1983	7	Do
12.	1st August, 1983	7	Do
13.	17th August, 1983	5	Do
14.	24th August, 1983	7	Scrutiny of replies received from the Town and Country Planning Deptt. contained in the Committee's 8th Report.
15.	30th August, 1983	7	(i) Scrutiny of replies received from the Coop. Deptt. on the recommendations contained in the 27th Report of the Commissioner for Scheduled Castes and Scheduled Tribes.  (ii) Scrutiny of the note regarding the achievements and activities of the Haryana Harijan Kalyan Nigam Ltd.
16.	7th Sept., 1983	6	Oral examination of the M.D., Haryana Harijan Kalyan Nigam Ltd., regarding the achievements and activities of the Nigam.
17.	26th September, 1983	5	Resumption of oral examination of the M.D., Haryana Harijan Kalyan Nigam Ltd., regarding the achievements and activities of the Nigam.
18.	10th October, 1983	5	Do
19.	17th October, 1983	4	Scrutiny of replies received from the Coop. Department.
20.	24th October, 1983	4	Do

1	2	3	4
21.	31st October 1983	4	Do
22.	7th November, 1983	7	Oral examination of the F.C. and Secretary to Govt. Haryana, Coop. Deptt. in respect of the material supplied by the Deptt. in regard to representation of S.C. persons.
23.	14th November, 1983	6	Framing of questionnaire on the material received from the Education Deptt.
24.	21st November, 1983	5	Resumption of oral examination of the M.D. Haryana Harijan Kalyan Nigam Ltd., regarding disbursement of loans to S.C. persons under the Component plan.
25.	28th November, 1983	6	Framing of questionnaire on the material received from the Education Department.
26.	7th December, 1983	5	Oral examination of the F.C. and Secretary to Govt. Haryana, Coop. Deptt. in respect of the material supplied by the Deptt. in regard to representation of S.C. persons.
27.	14th December, 1983	4	Oral examination of the F.C. and Secretary to Govt. Haryana, Coop. Deptt. in respect of the replies sent by the Department on the recommendations contained in the 27th Report of the Commissioner for S.C. & B.C.
28.	21st December, 1983	2	No Business was transacted for want of quorum.
29.	28th December, 1983	6	Oral examination of the Commissioner and Secretary to Govt. Haryana Local Govt. Deptt., regarding non-supply of material.
30.	4th January, 1984	6	Oral examination of the M.D. Haryana Harijan Kalyan Nigam Ltd., regarding the activities and achievements of the Nigam.
31.	7th January, 1984 at New Delhi	5	Framing of questionnaire on matters of common interest to be discussed with other State Legislature Committees during study tour.
32.	8th January, 1984 at Bikaner	4	Discussion on matters of common interest with officers of Social Welfare Deptt. of the Rajasthan Govt.
33.	9th January, 1984 at Jaipur	5	Meeting with the sister Committee of Rajasthan State Legislature.
34.	11th January, 1984 at Udaipur	4	Discussion with Officers of Social Welfare Deptt. of Rajasthan Govt.
35.	13th January, 1984 at Gandhinagar	3	Meeting with the sister Committee of the Gujarat State Legislature.

1	2	3	4
36.	17th January, 1984 at Mysore	3	Discussion with the Officers of Social Welfare Deptt. regarding developmental schemes of the Karnataka Govt. for the Welfare of S.C. and S.T. persons.
37.	18th January, 1984 at Bangalore	3	Meeting with the sister Committee of Karnataka State Legislature.
38.	20th January, 1984 at New Delhi	5	Review of the discussion held during the tour with the sister Committees.
39.	25th January, 1984	5	Scrutiny of replies regarding implementation of recommendations contained in 8th Report.
40.	2nd February, 1984	5	Do
41.	8th February, 1984	4	Do
42.	15th February, 1984	5	Do
43.	21st February, 1984	5	Oral examination of the Commissioner and Secretary to Govt. Haryana Local Govt. Department in respect of the information sent by him with regard to the representation of S.C. persons.
44.	27th February, 1984	6	Drafting of 9th Report in respect of the Coop. Deptt. and Haryana Harijan Kalyan Nigam Ltd.
45.	5th March, 1984	5	Drafting of 9th Report in respect of the action taken by the Govt. on the recommendations contained in its 7th Report.
46.	6th March, 1984	4	Finalisation of 9th Report.

### Report presented

During the period under review the Committee presented its 9th Report to the House on 29th March, 1984, in respect of General working of the Cooperation Department, Haryana Harijan Kalyan Nigam Ltd. and implementation of recommendations contained in the 7th Report of the Committee.

### Proceedings

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

## COMMITTEE ON GOVERNMENT ASSURANCES

1. The Committee on Government Assurances of the Haryana Vidhan Sabha for the year 1983-84 consisting of nine members and one special invitee was nominated by the Speaker on 28-4-1983 and one more special invitee was nominated on 5-5-1983.

2. Shri Fateh Chand Vij was appointed by the Speaker as Chairman of the Committee.

The Committee held in all 46 meetings out of which 7 meetings were held at Delhi, Calcutta, Port Blair, Madras, Bangalore and Hyderabad. The names of the members and number of meetings attended by each of them are shown in the table given below :—

Sr. No.	Name of member	Number of meetings attended
1.	Shri Fateh Chand Vij	37
2.	Shri Inder Singh Nain	23
3.	Shri Jaswant Singh Chauhan	34
4.	Shri Roshan Lal Tewari	18
5.	Shri Ram Singh	21
6.	Shri Verender Singh	43
7.	Shri Kundan Lal	37
8.	Smt. Basanti Devi	37
9.	Shri Sahib Singh Saini	45
	<b>Special invitee</b>	
10.	Shri Kanwal Singh	31
11.	Shri Bhagi Ram	40

### Meetings held and business transacted

The dates of meetings, the numbers of members present and the business transacted at each meeting are given below :—

Sr. No.	Date of meeting	Number of members present	Business transacted
1	2	3	4
1.	16th May, 1983	9	The Secretary explained the scope and functions of the Committee to the members.

1	3	4
2. 25th May, 1983	11	Scrutiny of replies received from the Government regarding the implementation of Assurances.
3. 2nd June, 1983	9	Scrutiny of replies received from the Government regarding the implementation of Assurances.
4. 8th June, 1983	9	Scrutiny of replies received from the Government regarding the implementation of Assurances.
5. 15th June, 1983	11	Scrutiny of replies received from the Government regarding the implementation of Assurances.
6. 22nd June, 1983	10	Scrutiny of Statement of Assurances given by the Ministers during the Session held in the month of September, 1982.
7. 29th June, 1983	9	Scrutiny of statement of Assurances given by the Ministers during the Session held in the month of September, 1982.
8. 6th July, 1983	8	Scrutiny of replies received from the Government regarding the implementation of Assurances.
9. 13th July, 1983	9	Scrutiny of replies received from the Government regarding the implementation of Assurances.
10. 20th July, 1983	8	Scrutiny of replies received from the Government regarding the implementation of Assurances.
11. 27th July, 1983	10	Scrutiny of replies received from the Government regarding the implementation of Assurances.
12. 2nd August, 1983	8	The Committee orally examined the representatives of the Irrigation and Power Department regarding the implementation of Assurances.
13. 8th August, 1983	7	Scrutiny of replies received from the Government regarding the implementation of Assurances.
14. 17th August, 1983	10	Scrutiny of replies received from the Government regarding the implementation of Assurances.
15. 24th August, 1983	10	Scrutiny of Statement of Assurances given by the Ministers during the Session held in the month of March, 1983.
16. 30th August, 1983	7	Scrutiny of Statement of Assurances given by the Ministers during the Session held in the month of March, 1983.
17. 6th September, 1983	9	(1) Scrutiny of Statement of Assurances given by the Ministers during the Session held in the Month of March, 1983.

1	2	3	4
			(2) The Committee tentatively decided to undertake the tour to the States of Orissa, West Bengal, and Andaman Nicobar Islands in the last week of September, 1983.
18.	21st September, 1983	10	(1) Scrutiny of statement of Assurances given by the Ministers during the Session held in the month of March, 1983.  (2) The Committee decided to undertake a study tour of the States of West Bengal, Orissa and Andaman Nicobar Islands from the first week of December, 1983.
19.	28th September, 1983	9	(i) Scrutiny of statement of Assurances given by the Ministers during the session held in the month of March, 1983.  (ii) The Committee reconsidered their tour programme decided in their meeting held on the 21st September, 1983 and decided to finalize the study tour in the next meeting.
20.	4th October, 1983	9	Scrutiny of statement of Assurances given by the Ministers during the Session held in the month of March, 1983.
21.	12th October, 1983	8	Scrutiny of statement of Assurances given by the Ministers during the Session held in the month of March, 1983.
22.	19th October, 1983	9	Scrutiny of statement of Assurances given by the Ministers during the Session held in the month of March, 1983.
23.	24th October, 1983	7	Scrutiny of Statement of Assurances given by the Ministers during the Session held in the month of March, 1983.
24.	2nd November, 1983	9	Scrutiny of replies received from the Government regarding the implementation of Assurances.
25.	7th November, 1983	6	Scrutiny of replies received from the Government regarding the implementation
26.	14th November, 1983	5	Scrutiny of replies received from the Government regarding the implementation of Assurances.
27.	23rd November, 1983	8	Scrutiny of replies received from the Government regarding the implementation of the Assurances.
28.	30th November, 1983	8	Scrutiny of replies received from the Government regarding the implementation of the Assurances.

1	2	3	4
29.	5th December, 1983	7	Scrutiny of replies received from the Government regarding the implementation of the Assurances.
30.	12th December, 1983	7	Scrutiny of replies received from the Government regarding the implementation of Assurances.
31.	19th December, 1983	2	No business was transacted for want of quorum.
32.	26th December, 1983	10	Scrutiny of replies received from the Government regarding the implementation of Assurances.
33.	3rd January, 1984	10	The Committee held meeting at Haryana Bhawan, New Delhi and framed questionnaire for discussion with the Committees on Government Assurances of Karnataka, Andhra Pradesh and Andaman Nicobar, Islands during their tour to those States.
34.	5th January, 1984	7	The Committee held meeting in M.L.A's Hostel at Calcutta and reviewed the Assurances at Sr. No. 1 to 208 of its 14th Report.
35.	6th January, 1984	6	The Committee called on the Lt. Governor of Andaman Nicobar Islands at port Blair and exchanged views on development activities of both the States.
36.	9th January, 1984	8	The Committee held meeting at Madras in M.L.A's Hostel and reviewed the Assurances at Sr. No. 209 to 426 of its 14th Report.
37.	10th January, 1984	6	Meeting with the Hon'ble Speaker of the Karnataka Legislative Assembly at Bangalore on the matters of common interest.
38.	12th January, 1984	6	The Committee held meeting in the New M.L.A's Hostel at Hyderabad and reviewed the statement of Assurances given by the Ministers during the Sessions held in the months of September, 1982 and March, 1983.
39.	16th January, 1984	8	The Committee held meeting at Haryana Bhawan, New Delhi and reviewed their experience of study tour of the States of Karnataka, Andhra Pradesh and Andaman Nicobar Islands.
40.	23rd January, 1984	7	Scrutiny of replies received from the Government regarding the implementation of Assurances.
41.	30th January, 1984	5	Scrutiny of replies received from the Government regarding the implementation of Assurances.

1	2	3	4
42.	8th February, 1984	7	The Committee orally examined the representatives of the P.W.D. (B & R) Department regarding the implementation of Assurances.
43.	15th February, 1984	9	The Committee orally examined the representatives of the Irrigation and Power Department regarding the implementation of Assurances.
44.	21st February, 1984	4	Scrutiny of replies received from the Government regarding the implementation of Assurances.
45.	27th February, 1984	7	Drafting of the 15th Report of the Committee.
46.	5th March, 1984	8	The Committee finalised their 15th Report.

#### Presentation of the Report

The 15th Report of the Committee on Government Assurances of the Haryana Vidhan Sabha was presented to the House on 29th March, 1984.

#### Meetings at places other than Chandigarh

The Committee held its meetings on 3rd January, 1984 at New Delhi, 5th January, 1984 at Calcutta, 6th January, 1984 at Port Blair, 9th January, 1984 at Madras, 10th January, 1984 at Bangalore, 12th January, 1984 at Hyderabad and 16th January, 1984 at New Delhi.

#### Proceedings

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.



## COMMITTEE ON SUBORDINATE LEGISLATION

The Committee, consisting of seven members of the Haryana Vidhan Sabha, besides the Advocate General, Haryana, was nominated by the Hon'ble Speaker on the 28th April, 1983, vide Notification No. HVS-LA(Sub-Leg)-1/83-84/21, dated the 28th April, 1983.

Shri Inderjit Singh was appointed by the Speaker as the Chairman of the Committee.

The Committee held 44 meetings during the period under review.

The name of the Members and number of meetings attended by each of them are shown in the following table :—

Sr. No.	Name of Members	Number of meetings attended
1.	Shri Inderjit Singh	5
2.	Shri Ishwar Singh	38
3.	Shri Mahender Partap Singh	1
4.	Shri Nirmal Singh ]	8
5.	Dr. Mangal Sein	31
6.	Shri Om Parkash (Beri)	44
7.	Shri Nar Singh	45
8.	Advocate General	2
	<b>Special Invitees</b>	
	* Shri Lachhman Singh Kamboj	40
	* Shri Ram Bilas Sharma	30
	<b><u>Rules scrutinised</u></b>	

The Committee scrutinised the following Rules and watched the implementation work etc :—

1. The Haryana (Prevention and Control of Water Pollution) Rules, 1978, framed under the Water (Prevention and Control of Pollution) Act, (1974 Parliament Act. No. 6 of 1974.)

\*Sarvshri Lachhman Singh Kamboj and Ram Bilas Sharma, M.L.A's were nominated by the Speaker as Special Invitees the Committee on the 5-5-1983 and 14-6-1983, vide Notification Nos. HVS-LA (Sub-Leg)-I 83-84/31, dated the 6th May, 1983 and HVS-LA (Sub-Leg)-1/83-84/33, dated the 15th June, 1983, respectively.

2. The Wild Life (Protection) Haryana Rules, 1974 framed under the Wild Life (Protection) Act, 1972 (Parliament Act No. 53 of 1972).
3. The Haryana Maternity Benefit Rules, 1967, framed under the Maternity Benefit Act, 1961.
4. The Punjab Fisheries Rules, 1966, framed under the Indian Fisheries Act, 1897 and the Punjab Fisheries Act, 1914.
5. The Haryana Urban (Control of Rent and Eviction) Rules, 1976, framed under the Haryana Urban (Control of Rent and Eviction) Act, 1973.
6. The Punjab Fruit Nurseries Rules, 1961, framed under the Punjab Fruit Nurseries Act, 1961 as applicable to the State of Haryana.
7. The Punjab vaccination Rules, 1959, framed under the Punjab Vaccination Act, 1953.
8. The Punjab Stamp Rules, 1934, framed under Section 74 of the Indian Stamp Act, 1899 and clauses (a) and (d) of section 27 and sub-section (1) of section 34 of the Court Fees Act, 1870.
9. The Haryana Stamps (Prevention and Under Valuation of Instruments) Rules, 1978, framed under section 75 of the Indian Stamp Act, 1899, read with section 47-A, as inserted by the Indian Stamp (Haryana Amendment) Act, 1973.
10. Further observations/recommendations made by the Committee on the replies/action taken by the Government in implementation of the earlier recommendations in respect of the Haryana Gram Panchayat Election Rules, 1971, framed under the Punjab Gram Panchayat Act, 1952.

#### Meetings held and business transacted

The dates of the meetings, the number of members special invitees present and the business transacted at each meeting are given below :—

Sr. No.	Date of meeting	Number of Members present	Business transacted
1	2	3	4
1.	24th May, 1983	5.	(1) Welcome address by the Secretary, Haryana Vidhan Sabha. (2) Scope and functions of the Committee. (3) Selection of Rules for scrutiny. (4) Appraisal of work done by the previous Committee.

1	2	3	4
2.	31st May, 1983	4	Scrutiny of replies received from the Development and panchayat Department, Haryana, in regard to the implementation of the recommendations observations pertaining to the Haryana Gram Panchayat Election Rules 1971, framed under the Punjab Gram Panchayat Act, 1952.
3.	7th June, 1983	6	Scrutiny of the Haryana Maternity Benefit Rules, 1967, framed under the Maternity Benefit Act, 1961.
4.	13th June, 1983	5	(1) Passing of condolence resolution on the sad demise of Mr. Aminuddin Ahmed Khan, a former Governor of Himachal and Punjab and Minister for P.W.D. and Tourism, Rajasthan.  (2) Scrutiny of the Wild Life (Protection) Haryana Rules, 1974, framed under the Wild Life (Protection) Act, 1972 (Parliament Act, 53 of 1972).
5.	21st June, 1983	5	Resumption of scrutiny of the Wild Life (Protection) Haryana Rules, 1974, framed under the Wild Life (Protection) Act, 1972 (Parliament Act 53 of 1972).
6.	29th June, 1983	6	Scrutiny of Rules regarding the Registration of Timber Depots under section 3 of the Punjab Forest (Sales of Timber) Act, 1913.
7.	5th July, 1983	7	Scrutiny of the Punjab Fisheries Rules, 1966, framed under the Punjab Fisheries Act, 1914 and the Indian Fisheries act, 1897.
8.	11th July, 1983	7	Scrutiny of the Haryana (Prevention and Control of Water Pollution) Rules, 1978, framed under the Water (Prevention and Control of Pollution) Act, 1974 (Parliament Act, No. 6 of 1974).
9.	19th July, 1983	7	Resumption of scrutiny of the Haryana (Prevention and Control of Water Pollution) Rules, 1978, framed under the Water (Prevention and Control of Pollution) Act, 1974 (Parliament Act No. 6 of 1974).
10.	26th July, 1983	6	Resumption of scrutiny of the Haryana (Prevention and Control of Water Pollution) Rules, 1978, framed under the Water (Prevention and Control of Pollution) Act, 1974 (Parliament Act, No. 6 of 1974).
11.	2nd August, 1983	7	Resumption of scrutiny of the Haryana (Prevention and Control of Water Pollution) Rules, 1978, framed under the Water (Prevention and Control of Pollution) Act, 1974 (Parliament Act No. 6 of 1974).

1	2	3	4
12.	10th August, 1983	5	Resumption of scrutiny of the Haryana (Prevention and Control of Water Pollution) Rules, 1978, framed under the Water (Prevention and Control of Pollution) Act, 1974 (Parliament Act No. 6 of 1974).
13.	17th August, 1983	6	Scrutiny of the Punjab Vaccination Rules, 1959, framed under the Punjab Vaccination Act, 1953 (Act LIX of 1953).
14.	24th August, 1983	-5	Scrutiny of the Haryana Stamp (Prevention of Under Valuation of Instruments) Rules, 1978, framed under Section 75 of the Indian Stamp Act, 1899 read with section 47-A, as inserted by the Indian Stamp (Haryana Amendment) Act, 1973.
15.	30th August, 1983	6	Scrutiny of the replies received from the Co-operation Department, Haryana regarding the implementation of recommendations/observations made by the Committee in respect of the Punjab Co-operative Societies Rules, 1963, framed under the Punjab Co-operative Societies Act, 1961.
16.	6th September, 1983	6	Scrutiny of the Haryana Urban (Control of Rent and Eviction) Rules, 1976, framed under the Haryana Urban (Control of Rent and Eviction) Act, 1973.
17.	21st September, 1983	6	(1) Scrutiny of the replies received from the Revenue Department, Haryana, regarding the implementation of recommendations/observations made by the Committee in respect of the Haryana Ceiling on Land Holdings Rules, 1973 and the Haryana Utilization of Surplus and other Areas Scheme, 1976 framed under the Haryana Ceiling on Land Holdings Act, 1972.  (2) The Committee decided to undertake the tour of the States of Orissa Manipur and Sikkim from 18th Oct., 1983.
18.	27th September, 1983	5	Oral examination of the Commissioner and Secretary to Government Haryana, Fisheries Department, Chandigarh, in respect of the Punjab Fisheries Rules, 1966, framed under the Punjab Fisheries Act, 1914 and the Indian Fisheries Act, 1897.
19.	3rd October, 1983	6	Oral examination of the Financial Commissioner and Secretary to Government, Haryana, Forest Department, Chandigarh, in respect of the Wild Life (Protection) Haryana Rules, 1974, framed under the Wild Life (Protection) Act, 1972; (Parliament Act No. 53 of 1972).

1	2	3	4
20.	17th October, 1983	6	Framing of questionnaire at New Delhi (Haryana Bhawan) for discussion with the sister committees of the States of Manipur, Sikkim and West Bengal.
21.	19th October, 1983	5	Committee held its own meeting at Dimapur and decided unanimously that the tour programme be extended upto 29th October, 1983 instead of 27th October, 1983 and desired that the Secretary, Haryana Vidhan Sabha, Chandigarh may be intimated telegraphically for approval by the Hon. Speaker., and issue of telegram to C.R.S. Calcutta for reservation of Seats in trains accordingly.
22.	21st October, 1983	5	Discussion with the Committee on Delegated Legislation of the Manipur Legislative Assembly at Imphal on matters of procedure and Common interests.
23.	22nd October, 1983	5	Review by the Committee on Subordinate Legislation, Haryana Vidhan Sabha regarding discussion held with the Committee on Delegated Legislation of the Manipur Legislative Assembly, Imphal.
24.	25th October, 1983	5	Haryana Vidhan Sabha Committee on Subordinate Legislation called on the Hon. Speaker, Sikkim Legislative Assembly, Gangtok and discussed the procedural matters of the Committee and matters of common interest.
25.	28th October, 1983	5	Discussion with the Secretary, West Bengal Legislative Assembly, Calcutta on matters of procedure and Common interests.
			The Committee also reviewed its experience gained during its tour of the States of Manipur, Sikkim and West Bengal Assemblies for their nice hospitality during the visit of the Committee to their respective States.
26.	2nd November, 1983	4	Scrutiny of the Punjab Stamp Rules, 1934 framed under Section 74 of the Indian Stamp Act, 1899 and Clause (a) and (d) of Section 27 and sub-Section (1) of Section 34 of the Court Fees Act, 1870.
27.	-11th November, 1983	6	Oral examination of the Financial Commissioner and Secretary to Government Haryana, Forest Department, Chandigarh in respect of the Wild Life (Protection) Haryana Rules, 1974, framed under the Wild Life (Protection) Act, 1972 (Parliament Act No. 53 of 1972).
28.	17th November, 1983	6	Oral examination of the Commissioner and Secretary to Government, Haryana, Labour and Employment Department,

1	2	3	4
			Chandigarh in respect of the Haryana Maternity Benefit Rules, 1967 framed under the Maternity Benefit Act, 1961.
29.	23rd November, 1983	5	Scrutiny of the Punjab Fruit Nurseries Rules, 1961, framed under the Punjab Fruit Nurseries Act, 1961 as applicable to the State of Haryana.
30.	28th November, 1983	6	Oral examination of the Commissioner and Secretary to Government, Haryana, Department, Chandigarh in respect of the Punjab Vaccination Rules, 1959 framed under the Punjab Vaccination Act, 1953.
31.	7th December, 1983	5	Oral examination of the Commissioner and Secretary to Government, Haryana, P.W.D., Public Health Department, Chandigarh in respect of the Haryana (Prevention and Control of Water Pollution) Rules, 1978, framed under the water (Prevention and Control of Pollution) Act, 1974 Parliament Act No. 6 of 1974).
32.	5th January, 1984	5	Scrutiny of the Punjab Civil Services (Punishment and Appeal) Rules, 1952 framed under proviso to Article 309 of the Constitution of India as applicable to the State of Haryana.
33.	11th January, 1984	5	(1) Resumption of scrutiny of the Punjab Civil Services (Punishment and Appeal) Rules, 1952 framed under proviso to Article 309 of the Constitution of India as applicable to the State of Haryana.  (2) The Committee decided to visit bird sanctuary on 19th and 20th January, 1984 in connection with the scrutiny of the Wild Life (Protection) Haryana Rules, 1974, framed under the Wild Life (Protection) Act, 1972.
34.	18th January, 1984	7	Resumption of scrutiny of the Punjab Civil Services (Punishment and Appeal) Rules, 1952, as applicable to the State of Haryana framed under proviso to Article 309 of the Constitution of India.
35.	19th January, 1984	4	Resumption of further oral examination of the representatives of the Forest/Wild Life Department in respect of the Wild Life (Protection) Haryana Rules, 1974, framed under the Wild Life (Protection) Act, 1972.
36.	20th January, 1984	4	Resumption of further oral examination of the representatives of the Forest/Wild Life Department in respect of the Wild Life (Protection) Haryana Rules, 1974, framed under the Wild Life (Protection) Act, 1972.

1	2	3	4
37.	25th January, 1984	7	Resumption of scrutiny of the Punjab Civil Services (Punishment and Appeal) Rules, 1952, framed under Article 309 of the Constitution of India as applicable to the State of Haryana.
38.	30th January, 1984	4	Scrutiny of Government Employees (Conduct) Rules, 1966, framed under proviso to Article 309 and Clause (b) of Article 318 read with clause (3) of Art., 187 of the Constitution of India, as applicable to the State of Haryana.
39.	8th February, 1984	4	Resumption of scrutiny of the Government Employees (Conduct) Rules, 1966, framed under the proviso to Art. 309 and clause (b) of Art. 318 read with clause (3) of Art. 187 of the Constitution of India.
40.	13th February, 1984	4	Oral examination of the Financial Commissioner and Secretary to Government, Haryana, Revenue Dept., Chandigarh in respect of the Haryana Stamps (Prevention of Under valuation of Instruments) Rules, 1978, framed under section 75 of the Indian Stamp Act, 1899 read with Section 47-A, as inserted by the Indian Stamp (Haryana Amendment) Act, 1973 and the Punjab Stamp Rules, 1934 framed under Section 74 of the Indian Stamp Act, 1899 and clause (a) and (d) of Section 27 and Sub-section (1) of Section 34 of the Court Fees Act, 1870.
41.	22nd February, 1984	4	Oral examination of the Commissioner and Secretary to Government, Haryana, Local Government, Department, Chandigarh in respect of the Haryana Urban (Control of Rent and Eviction) Rules, 1976 framed under the Haryana Urban (Control of Rent and Eviction) Act, 1973.
42.	27th February, 1984	4	<p>(1) Resumption of oral examination of the Commissioner and Secretary to Government, Haryana, Local Govt. department, Chandigarh in respect of the Haryana Urban (Control of Rent and Eviction) Rules, 1976, framed under the Haryana Urban (Control of Rent and Eviction) Act, 1973.</p> <p>(2) Resumption of oral examination of the Financial Commissioner and Secretary to Government, Haryana, Revenue Department, Chandigarh in respect of the Punjab Stamp Rules, 1934, framed under section 74 of the Indian Stamp Act, 1899 and Clause (a) and (d) of Section 27 and Sub-section (1) of section 34 of the Court Fees Act, 1870.</p>
43.	6th March, 1984	5	(1) Oral examination of the Commissioner and Secretary to Government, Har-

1	2	3	4
			yana, Agriculture Department, Chandigarh in respect of the Punjab Fruit Nurseries - Rules 1961, framed under the Punjab Fruit Nurseries Act, 1961 as applicable to the State of Haryana.
			(2) Oral examination of the Deputy Secretary to Government, Haryana, Development and Panchayat Department, Chandigarh in regard to the implementation of the recommendations pertaining to the Haryana Gram Panchayat Election Rules, 1971, framed under the Punjab Gram Panchayat Act, 1952.
44. 27th March, 1984		7	The Committee drafted and finalised their report for the year 1983-84.

#### Meetings at places other than Chandigarh.

The Committee undertook an official tour to the States of Manipur, Sikkim and West Bengal with a view to have discussion with the Committee on Subordinate Legislation of these States regarding the procedural matter pertaining to the working of the Committee on Subordinate Legislation of their respective Legislatures and held 6 meetings at different places i.e., New Delhi, Dimapur, Manipur, Sikkim, West Bengal etc.

#### Meeting/On-the-spot studies held at places other than Chandigarh.

The Committee held two meetings at places outside Chandigarh i.e. Sultanpur Lake bird sanctuary, Gurgaon, Haryana on 19th and 20th January, 1984.

#### Report presented

The Committee presented to the House their fifteenth report for the year 1983-84 on the 30th March, 1984.

#### Proceedings

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.



### THE COMMITTEE OF PRIVILEGES-1983-84

1. The Committee of Privileges, consisting of ten members was nominated by the Speaker on the 25th June, 1982.

Shri Inder Singh Nain, M.L.A was appointed by the Speaker as Chairman of the Committee. The names of the members of the Committee are as under :—

1. Shri Inder Singh Nain, M.L.A.
2. Thakur Bahadur Singh, M.L.A.
3. Shri Mohan Lal Pipple, M.L.A.
4. Shri Nirmal Singh, M.L.A.
5. Shri Daya Nand Sharma, M.L.A.
6. Shri Dharam Bir Gauba, M.L.A.
7. Master Ram Singh, M.L.A.
8. Chaudhri Hukam Singh Phogat, M.L.A.
9. Shri Fateh Chand Vij, M.L.A.
10. Rao Nihal Singh, M.L.A.

On the 25th August, 1982, Thakur Bahadur Singh and Shri Nirmal Singh, M.L.As and on the 28th August, 1982, Shri Mohan Lal Pipple M.L.A., resigned from the membership of the Committee and in the vacancy caused by their resignations Dr. Om Parkash Sharma, Rao Inderjit Singh and Shri Jaswant Singh Chauhan, M.L.As were nominated to serve on the Committee of Privileges with effect from 7-9-82.

On 8th December, 1982, Dr. Om Parkash Sharma, M.L.A. resigned from the membership of the Committee and in the vacancy caused by his resignation Seth Ram Dass Dhamija, M.L.A. was nominated to serve on the Committee of Privileges with effect from 24-12-1982.

Chaudhri Lila Krishan, M.L.A. was nominated as a Special Invitee to serve on the Committee of Privileges with effect from 24-2-1984.

On 9th March, 1984, Chaudhri Lila Krishan, M.L.A., resigned from the membership (as a Special Invitee) of the Committee of Privileges.

2. The Committee held a total number of 28 meetings during the period under review. The names of the members and the number of meetings attended by each of them are shown in the following table :—

Sr. No.	Name of Member	Number of meetings attended
1.	Shri Inder Singh Nain, M.L.A.	26
2.	Shri Daya Nand Sharma, M.L.A.	6

Sr. No.	Name of Member	Number of meetings attended
3.	Chaudhri Dharma Bir Gauba, M.L.A.	13
4.	Master Ram Singh, M.L.A.	23
5.	Chaudhri Hukam Singh Phogat, M.L.A.	20
6.	Shri Fateh Chand Vij, M.L.A.	26
7.	Rao Inderjit Singh, M.L.A.	3
8.	Rao Nihal Singh, M.L.A.	24
9.	Seth Ram Dass Dhamija, M.L.A.	22
10.	Shri Jaswant Singh Chauhan, M.L.A.	14
	<b>Special Invitee</b>	
11.	Chaudhri Lila Krishan, M.L.A.	1

### 3. Question of Privilege considered

1. The Committee considered question of alleged breach of privilege against Chaudhri Devi Lal, M.L.A., for alleged insulting, abusing and man-handling the Governor of Haryana in Raj Bhawan on the 24th May, 1982, which was referred by the House to the Committee of Privileges on 25th June, 1982 for examination and report to the House.
2. The Committee considered question of alleged breach of privilege against Chaudhri Devi Lal, M.L.A., regarding his misconduct on the eve of Governor's Address to the House on the 24th June, 1982 which was referred by the House to the Committee of Privileges on 25th June, 1982 for examination and report to the House
3. The Committee considered question of alleged breach of privilege against Chaudhri Hardwari Lal, Vice-Chancellor, Maharshi Dayanand University, Rohtak, for his writing a booklet "Legislature, Judiciary, Press and Universities," casting aspersions on the members and lowering the image and prestige of the House and its members, which was referred by the Hon'ble Speaker to the Committee of Privileges on 25th March, 1983 for examination, investigation and report to the House, before the first sitting of the next Session.

### 4. Meetings held and Business transacted

The dates of meetings, the number of members present and the

business transacted at each meeting are given below :—

Sr. No.	Date of meeting	Number of Members present	Business transacted
1	2	3	4
1.	1-4-1983	9	<p>(i) The Committee over-ruled the objection raised by Rao Nihal Singh, a member of the Committee regarding the Statement of Chaudhri Phool Chand Mullana, Revenue Minister, Haryana, which he made before the Committee on 2-3-1983.</p> <p>(ii) Recorded the oral evidence of Chaudhri Amar Singh, Chief Parliamentary Secretary, Haryana, in regard to the privilege issue against Chaudhri Devi Lal, M.L.A. for alleged insulting, abusing and man-handling the Governor of Haryana in Raj Bhawan on 24-5-1982.</p>
2.	6-4-1983	10	<p>(i) The Committee held informal discussion in regard to the pending privilege issues against Chaudhri Devi Lal, M.L.A.</p> <p>(ii) The members of the Committee desired that copies of the privilege motion against Chaudhri Hardwari Lal, Vice-Chancellor, Maharshi Dayanand University, Rohtak, be supplied to them.</p> <p>(iii) The Committee decided to undertake a study tour of the States of Nagaland, Meghalaya and Sikkim, tentatively from 1-5-1983 to 13-5-1983.</p>
3.	15-4-1983	6	<p>(i) Considered the letter dated 11-4-1983 received from Shri R.K. Gupta, Joint Legal Remembrancer and Joint Secretary to Government, Haryana, Legislative Department sending therewith the legal advice sought by the Committee in regard to the pending privilege issues against Chaudhri Devi Lal, M.L.A. and desired that L.R. be requested to appear before the Committee on 22-4-1983 at 2-45 P.M.</p> <p>(ii) The Committee apprised that the Chairman would discuss the matter with the Hon'ble Speaker about the continuance and presence of those members of the Committee who have signed the notice of privilege motion against Chaudhri Hardwari Lal, Vice-Chancellor, Maharshi Dayanand University, Rohtak.</p>

1	2	3	4
			(iii) The Committee approved the corrections made by Chaudhri Amar Singh, Chief Parliamentary Secretary, Haryana in his statement given on 1-4-1983 before the Committee.
4.	22-4-1983	6	(i) Wireless Messages dated 18-4-1983 & 19-4-1983 received from the Secretary, Meghalaya Legislative Assembly, Shillong and from the Secretary, Sikkim Legislative Assembly, Gangtok regarding the arrangements made by them in regard to the tour programme of the Committee was placed before the Committee for its information.
			(ii) Discussion with the Legal Remembrancer in regard to the question of alleged breach of privilege against Chaudhri Devi Lal, M.L.A. for alleged insulting, abusing and manhandling the Governor of Haryana in Raj Bhawan on 24-5-1982.
5.	27-4-1983	8	Discussed the procedure adopted in the pending privilege issues.
6.	1-5-1983 (Haryana Bhawan, New Delhi)	7	The Committee framed the questionnaire for discussion with the counterpart Committees of Nagaland, Meghalaya and Sikkim during their visit to these states.
7.	3-5-1983 (Bongai Gaon Railway Station)	5	The Committee framed and finalized the remaining questionnaire for discussion with the counterpart Committees of Nagaland, Meghalaya and Sikkim.
8.	5-5-1983 (Kohima)	5	The Committee discussed the matters of common interest and procedural matters of the Committee with the counterpart Committee of the Nagaland Legislative Assembly.
9.	7-5-1983 (Shillong)	5	The Committee discussed matters of common interest with the Hon'ble Speaker of the Meghalaya Legislative Assembly.
10.	7-5-1983 (Chera Punji)	5	The Committee reviewed the discussion held with the Privileges Committee of Nagaland Legislative Assembly and the Hon'ble Speaker of Meghalaya Legislative Assembly.
11.	10-5-1983 (Gangtok)	5	The Committee discussed the matters of common interest of both the States with the Hon. Deputy Speaker of Sikkim Legislative Assembly.
12.	13-5-1983 (Haryana Bhawan, New Delhi)	5	The Committee reviewed the discussion held with the counterpart Committee of Privileges of Nagaland and Legis-

- | 1             | 2 | 3 | 4  |
|---------------|---|---|--|
|               |   |   | lative Assembly, the Hon. Speaker of Meghalaya Legislative Assembly and Deputy Speaker of Sikkim Legislative Assembly.   |
| 13. 20-5-1983 |   | 8 | <p>(i) The Committee accepted the corrections suggested by the Legal Remembrancer in the proceedings of the meeting of the Committee held on 22-4-1983.</p> <p>(ii) The Committee decided to summon Chaudhri Devi Lal, M.L.A. in the prescribed Form 'A' in the First Schedule of the Directions issued by the Hon'ble Speaker under Rule 277 of the Rules of Procedure and Conduct of Business in the Haryana Vidhan Sabha to appear before the Committee on 7-6-1983 at 2.30 P.M.</p> <p>(iii) The Committee discussed the matter relating to the two signatories who are also members of the Committee on the motion of breach of privilege against Chaudhri Hardwari Lal and decided that before taking final decision on this point, it may be discussed with the Legal Remembrancer and thereafter guidance of the Hon'ble Speaker be sought.</p> <p>(iv) The Committee decided that whatever decision would be taken in the matter pertaining to Chaudhri Hardwari Lal will also be followed in regard to the question of breach of privilege against Chaudhri Devi Lal, M.L.A. arising from the happenings in the House on 24-6-1982 when the Governor came to address the Members of the House.</p> |
| 14. 30-5-1983 |   | 8 | The Committee discussed the matter in regard to the sitting members of the Committee who have signed the privilege motion with the Legal remembrancer, Haryana.  |
| 15. 7-6-1983  |   | 6 | <p>(i) The file regarding the continuance of members of the Committee who are signatories to the privilege motion, was placed before the Committee and it was decided that action may be taken in accordance with the opinion tendered by the Legal Remembrancer in this matter.</p> <p>(ii) It was brought to the notice of the Committee that the acknowledgement of the Registered letter served on to Chaudhri Devi Lal, M.L.A. had not been received so far, and</p>  |

1	2	3	4
			it was desired that another registered letter (A.D.) may be sent to Chaudhri Devi Lal to appear before the Committee on 23-6-83 at 2.30 P.M.
16.	16-6-1983	7	<p>(i) The orders of the Hon'ble Speaker dated 14-6-1983 in regard to the sitting members of the Committee who have signed the privilege motion were brought to the notice of the Committee.</p> <p>(ii) Undelivered letter dated 23-5-1983 addressed to Chaudhri Devi Lal, M.L.A. for appearing before the Committee was placed before the Committee for its information.</p> <p>(iii) The Committee accepted the corrections made by Shri S.D. Bajaj, Legal Remembrancer in the proceedings of the Meeting of the Committee of dated 30-5-1983.</p>
17.	23-6-1983	7	(i) Undelivered letter addressed to Chaudhri Devi Lal, M.L.A. for appearing before the Committee on 23-6-83 in original alongwith the remarks of the postal authorities was placed before the Committee. The Committee decided that now the summons be served by affixing upon some conspicuous part of the house of Chaudhri Devi Lal, M.L.A. in village Chautala before seven days from the actual date of his appearance before the Committee, through the Sub-Divisional Officer (Civil), Dabwali under intimation to this Secretariat. The Committee further decided that a copy of the above summons be also served by affixing at some conspicuous place on the notice Board of the Haryana Vidhan Sabha Secretariat.
18.	8-7-1983	5	The Committee informally discussed and considered the pending privilege issue against Chaudhri Devi Lal, M.L.A. for alleged insulting, abusing and manhandling the Governor of Haryana in Raj Bhawan on 24-5-1982.
19.	15-7-1983	6	The letter dated 4-7-1983 received from the Sub-Divisional Officer (Civil), Dabwali, Distt. Sirsa regarding pasting/affixing the summons on the house of Chaudhri Devi Lal, M.L.A. through Patwari Circle on 1-7-83 at Chautala was placed before the Committee. The Committee waited upto 3.00 P.M. on 15-7-83 and decided to consider further line of action in the matter in its meeting to be held on 29-7-83.

1	2	3	4
20.	12-8-1983	7	The Committee informally discussed the pending privilege issue against Chaudhri Devi Lal, M.L.A. for alleged insulting, abusing and man-handling the Governor of Haryana in Raj Bhawan on 24-5-1982.
21.	12-9-1983	5	<p>(i) The Committee drafted and finalised its Third Preliminary Report in regard to the question of alleged breach of privilege against Chaudhri Devi Lal, M.L.A., for alleged insulting, abusing and man-handling the Governor of Haryana in Raj Bhawan on the 24th May, 1982 for seeking extension of time for making the final report upto the first sitting of the next session, and authorised the Chairman to sign and present the report to the House on 12-9-83.</p> <p>(ii) The Committee drafted and finalised its Third Preliminary Report in regard to the question of alleged breach of privilege against Chaudhri Devi Lal, M.L.A. regarding his misconduct on the eve of Governor's Address to the House on 24-6-1982 for seeking extension of time for making the final report upto the first sitting of the next session and authorised the Chairman to sign and present the report to the House on 12-9-1983.</p> <p>(iii) The Committee drafted and finalised its Preliminary Report in regard to the question of alleged breach of privilege against Chaudhri Hardwari Lal, Vice-Chancellor, Maharshi Daya Nand University, Rohtak for his writing a booklet "Legislature, Judiciary Press and Universities" casting aspersions on the members and lowering the image and prestige of the House and its members for seeking extension of time for making the final report upto the first sitting of the next session and authorised the Chairman to sign and present the report to the House on 12-9-83.</p> <p>(iv) The Committee considered that it would be appropriate to get the summons served upon Chaudhri Devi Lal, M.L.A. personally once again as he would be here at Chandigarh to attend the session commencing from 12-9-1983.</p>
22.	28-9-1983	5	Letter dated 22-9-83 received from Chaudhri Devi Lal, M. L. A. alongwith medical certificate regarding extension of date for appearing

1	2	3	4
			before the Committee due to his ill health, was placed before the Committee. The Committee decided that he may be informed to appear before the Committee on 25-10-83 at 2-45 P.M.
23.	25-10-1983	6	Application dated 24-10-83 received from Shri Om Parkash S/o Chaudhri Devi Lal, M.L.A. for giving another date for the appearance of Ch. Devi Lal, M.L.A. before the Committee as he has suffering from accelerated hypertension. The Committee acceded his request and decided that Chaudhri Devi Lal, M.L.A. be asked to appear before the Committee on 23-11-83 at 2.45 P.M.
24.	2-11-1983	7	The Committee informally considered the privilege issues pending before the Committee.
25.	26-12-1983	5	The Committee decided that in the interest of justice a last opportunity be granted to Chaudhri Devi Lal, M.L.A. to appear before the Committee on 18-1-84, failing which ex-parte proceedings would be taken against him. Summons in this behalf be issued to him by a Registered post.
26.	18-1-1984	6	<p>(i) Letter dated Nil, addressed to the Secretary, Haryana Vidhan Sabha, received from Chaudhri Devi Lal M.L.A. regarding permission to engaging counsels, alongwith a list of witnesses was placed before the Committee.</p> <p>(a) The Committee desired that his request for engaging counsels of his choice may be put up to the Hon'ble Speaker for orders and the decision thereon will be communicated to Chaudhri Devi Lal, M.L.A.</p> <p>(b) The Committee decided to hold its next meeting on 27-1-84 at 11.00 A.M. to consider the another points raised in the letter by Chaudhri Devi Lal, M.L.A.</p> <p>(ii) Oral examination of Chaudhri Devi Lal, M.L.A. in regard to the question of alleged breach of privilege against him for alleged insulting, abusing and man-handling the Governor of Haryana in Raj Bhawan on 24-5-1982.</p> <p>The Committee adjourned the oral examination of Chaudhri Devi Lal, M.L.A. till 6-2-1984,</p>



1

2

3

4

27. 6-2-1984

- 7 (i) The letter received from Chaudhri Devi Lal, M.L.A. on 18-1-84 in regard to the question of alleged breach of privilege against him was placed before the Committee, which discussed it in detail.
- (ii) The Chairman informed the Committee that the Hon. Speaker has granted the permission to Chaudhri Devi Lal, M.L.A. to be represented through Shri S.C. Mohunta as counsel and it has been approved by the Committee.
- (iii) The Committee went through the long list of 51 witnesses whom Chaudhri Devi Lal wanted to be examined by the Committee. The Committee decided that Chaudhri Devi Lal, M.L.A. be asked to supply the purpose in brief in respect of each witness whom he wants to be examined by the Committee.

28. 5-3-1984

- 6 (i) The Committee drafted and finalised its Fourth Preliminary Report in regard to the question of alleged breach of privilege against Ch. Devi Lal, M.L.A. for alleged insulting, abusing and man-handling the Governor of Haryana in Raj Bhawan on 24th May, 1982 for seeking extension of time for making the final report upto the first sitting of the next Session and authorised the Chairman to sign and present the report to the House on 12-3-1984.
- (ii) The Committee drafted and finalised the Fourth Preliminary Report in regard to the question of alleged breach of privilege against Chaudhri Devi Lal, M.L.A. regarding his misconduct on the eve of Governors Address to the House on 24-6-82 for seeking extension of time for making the final report upto the first sitting of the next Session and authorised the Chairman to sign and present the report to the House on 12-3-84.
- (iii) The Committee drafted and finalised its Second Preliminary Report in regard to the question of alleged breach of privilege against Chaudhri Hardwari Lal, Vice-Chancellor, Maharshi Daya Nand University, Rohtak for his writing a book-let "Legislature, Judiciary, Press and Universities," casting aspersions on the members and lowering the image and prestige of the House and its

members for seeking extension of time for making the final report upto the first sitting of the next Session and authorised the Chairman to sign and present the report to the House on 12-3-84.

- (iv) Undelivered registered letter addressed to Chaudhri Devi Lal, M.L.A. in regard to supply the purpose in brief in respect of each witness whom he wanted to be examined by the Committee was placed before the Committee.

The Committee decided that Chaudhri Devi Lal, M.L.A. be again asked through a registered post to supply the above said information before 2-4-84. A copy of the said letter be also served on Ch. Devi Lal, M.L.A. at Chandigarh when he comes to attend the Budget Session, 1984.

#### 5. Meetings adjourned for want of quorum

The meetings i.e. on 29-7-83, 19-8-83, 2-9-83, 10-9-83, 7-10-83, 16-11-83, 23-11-83, 6-12-83, 27-1-84 and 20-2-84 were adjourned for want of quorum during the period under review.

#### 6. Reports presented

- (i) The Chairman of the Committee (Shri Inder Singh Nain, M.L.A.) presented the Third Preliminary Report of the Committee of Privileges to the House on 12-9-83 on the matter in regard to the question of alleged breach of privilege against Chaudhri Devi Lal, M.L.A., for alleged insulting, abusing and man-handling the Governor of Haryana in Raj Bhawan on 24-5-82, seeking for extension of time for making the final report before the first sitting of the next Session.
- (ii) The Chairman of the Committee (Shri Inder Singh Nain, M.L.A.) presented the Third Preliminary Report of the Committee of Privileges to the House on 12-9-83 on the matter in regard to the question of alleged breach of privilege against Chaudhri Devi Lal, M.L.A., regarding his mis-conduct on the eve of Governor's Address to the House on 24-6-82, seeking for extension of time for making the final report before the first sitting of the next Session.
- (iii) The Chairman of the Committee (Shri Inder Singh Nain, M.L.A.) presented the Preliminary Report of the Committee of Privileges to the House on 12-9-83 on the matter in regard to the question of alleged breach of privilege against Chaudhri Hardwari Lal, Vice-Chancellor, Maharshi Daya Nand University, Rohtak for his writing a book-let "Legislature, Judiciary, Press and Uni-

versities" casting aspersions on the Members and lowering the image and prestige of the House and its Members, seeking for extension of time for making the final report before the first sitting of the next Session.

- (iv) The Chairman of the Committee (Shri Inder Singh Nain, M.L.A. presented the Fourth Preliminary Report of the Committee of Privileges to the House on 12-3-84, on the matter in regard to the question of alleged breach of Privilege against Chaudhri Devi Lal, M.L.A. for alleged insulting, abusing and man-handling the Governor of Haryana in Raj Bhawan on 24-5-82, seeking full extension of time for making the final report before the first sitting of the next Session.
- (v) The Chairman of the Committee (Shri Inder Singh Nain, M.L.A.) presented the Fourth Preliminary Report of the Committee of Privileges to the House on 12-3-84 on the matter in regard to the question of alleged breach of privilege against Chaudhri Devi Lal M.L.A., regarding his mis-conduct on the eve of Governor's Address to the House on 24-6-82, seeking for extension of time for making the final report upto the first sitting of the next Session.
- (vi) The Chairman of the Committee (Shri Inder Singh Nain, M.L.A) presented the Second Preliminary Report of the Committee of Privileges to the House on 12-3-84, on the matter in regard to the question of alleged breach of privilege against Chaudhri Hardwari Lal, Vice-Chancellor, Maharshi Dayanand University, Rohtak for his writing a book-let "Legislature, Judiciary, Press and Universities" casting aspersions on the Members and lowering the image and prestige of the House and its Members, seeking for extension of time for making the final report before the first sitting of the next Session.

#### 7. Proceedings

A record of proceedings of the meetings of the Committee has been kept in the Haryana Vhan Sabha Secretariat.

## ENQUIRY COMMITTEE

Under Rule 120 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly, the One man Enquiry Committee comprising of Shri Dharam Bir Gauba, M.L.A. was appointed by the Hon'ble Speaker on the 13th April, 1983 to go into the facts about the alleged rape by Shri Anand Sharma and to submit its report at the earliest.

The Committee held a total number of 5 meetings during the period w.e.f. 13-4-83 to 7-9-83 and the Chairman (Shri Dharm Bir Gauba M.L.A.) attended all the above said meetings.

The dates of meeting and the business transacted at each meeting are given below :—

Sr. No.	Date of meeting	Business transacted
1.	8-7-1983	Letter dated 1-7-83 received from the Secretary to Government, Haryana. Home Department was brought to the notice of the Chairman. The Chairman desired that Kumari Om Vati be asked to appear before the Committee on 20-7-83 at Chandigarh.
2.	20-7-1983	<p>(i) The Committee acceded to the reply received from Kumari Om Vati in response to this Secretariat letter No. 2-Eng. Com.-83/18522, dated 8-7-83 and asked her to appear before the Committee on 8-8-83 at 11-30 A.M. at Rest House Sampla (Distt. Rohtak) alongwith witness in support of her allegation.</p> <p>(ii) The Committee decided that the Deputy Commissioner, Rohtak may be asked to make the following arrangements:—</p> <ol style="list-style-type: none"> <li>1. Reservation of three suites in the Rest Houses at Rohtak and Sampla.</li> <li>2. Necessary arrangements for holding the sitting of the Committee at Sampla.</li> <li>3. To ensure maintenance of law and order at the venue of the meetings.</li> </ol> <p>(iii) The Committee further decided that the Senior Superintendent of Police, Rohtak may be asked to ensure maintenance of law and order at the venue of the meetings and the full security be afforded to Kumari Om Vati for appearing before the Committee.</p>

1	2	3	4
3.	8-8-1983 (Rest House Sampla)	The Committee recorded the oral evidence of the following in regard to the privilege issue regarding the alleged attempt to rape of Kumari Om Vati by Shri Anand Sharma.	<ol style="list-style-type: none"> <li>1. Kumari Om Vati Sharma.</li> <li>2. Shri Jai Bhagwan.</li> <li>3. Shri Rohtaj Singh.</li> <li>4. Shri Kalu Ram.</li> <li>5. Pandit Laxmi Narain.</li> <li>6. Shri Mohinder Singh.</li> <li>7. Shri Umapatti.</li> </ol>
4.	24-8-1983	The Committee recorded at Chandigarh the oral evidence of Shri Anand Sharma in regard to alleged rape of Kumari Om Vati by him.	
5.	6-9-1983	The Committee recorded at Chandigarh the oral evidence of the following in regard to the privilege issue regarding the alleged attempt to rape of Kumari Om Vati by Shri Anand Sharma.	<ol style="list-style-type: none"> <li>1. Shri Ram Lal, Sarpanch</li> <li>2. Shri Hari Krishan.</li> <li>3. Shri Lajpat Rai.</li> <li>4. Shri Ishwat Singh.</li> <li>5. Shri Hari Ram.</li> <li>6. Shri Chander Bhan Sharma.</li> </ol>

#### Report Presented

The report was presented by the Chairman to the Hon'ble Speaker on 7-9-83.

#### Proceedings

A record of proceedings of the meetings of the Committee are kept in the Haryana Vidhan Sabha Secretariat.

### Business Advisory Committee

The Committee, which was constituted on the 17th February, 1983 continued to function upto 16th August, 1983, when a new Committee consisting of six Members was nominated by the Hon. Speaker on the 17th August, 1983 and was notified vide notification No. HVS-LA-112/83/39, dated the 17th/18th August, 1983 for the September Session, 1983 (held from 12-9-83 to 16-9-83). The Committee which was constituted on the 17th August, 1983 held one meeting. The names of the Members of the Committee/Special invitees and the number of meetings attended by each member are given below :—

No.	Name of Member		No. of meetings attended
1.	S.Tara Singh, Speaker	Ex-Officio Chairman	1
2.	Ch. Bhajan Lal, Chief Minister	Member	1
3.	Ch. S.S. Surjewala, Parliamentary Affairs Minister.	Member	1
4.	Ch. Lachhman Dass Arora, Minister of State for Revenue.	do	1
5.	Smt. Chandravati, M.L.A. Leader of Opposition	do	1
6.	Shri Devi Lal, M.L.A.	do	—
<b>Special Invitees</b>			
1.	Shri Ved Pal, Deputy Speaker		1
2.	Dr. Mangal Sein		1

The Committee, which was constituted on the 17th August, 1983 continued to function upto 13th February, 1984 when the same Committee was allowed to continue on the 14th Feb., 1984 by the Hon. Speaker and was notified vide notification No. HVS-LA-21/81/54, dated the 15th February, 1984. The Committee held 3 meetings. The names of the Members of the Committee/Special invitees and the number of meetings attended by each Member are given below :—

Sr. No.	Name of Member		No. of meetings attended
1.	Sardar Tara Singh, Speaker	Ex-Officio Chairman	3
2.	Ch. Bhajan Lal, Chief Minister	Member	3
3.	Ch. S.S. Surjewala, Parliamentary Affairs, Minister	do	3

1	2	3
4. Sh. Lachhman Dass Arora, Minister of State for Revenue	Member	2
5. Smt. Chandravati, M.L.A. Leader of Opposition.	do	2
6. Ch. Devi Lal, M.L.A.		—
<b>Special Invitees</b>		
1. Shri Ved Pal Deputy Speaker		3
2. Shri Mangal Sein		3

#### Subject discussed

The Committee which was constituted on the 17th August, 1983 and 14th February 1984, held one and three meetings, respectively. In these meetings the time Table for various items of business before the Vidhan Sabha during its sittings held on the 12th September, 1983 to 16th September, 1983 and from 12th March, 1984 to 4th April, 1984, were settled.

#### Reports presented

The following reports were presented on the dates noted against each :—

Sr. No.	Subject of Reports	Date of presentation
1.	Recommendations regarding allocation of time for transaction of Govt. business for the meetings of the Vidhan Sabha held on the 12th, 13th, 14th, 15th & 16th September, 1983, i.e. Obituary References, Preliminary reports of the Committee of Privileges and extension of time, Supplementary Estimates (First Instalment) 1983-84, Govt. Business and Discussion on Motions under Rule 84.	12th September, 1983
2.	Recommendations regarding allocation of time for transaction of Govt. business from 12th March to 19th March, 1984, i.e. Obituary References, Paper laid on the Table, Presentation of the Reports of the Privileges Committee & Extension of time, Presentation of excess demands over grants and appropriations for the years 1978-79, 1979-80, 1980-81, presentation of supplementary estimates (Second Instalment) 1983-84, discussion on Governor's Address.	12th March, 1984

1

2

3

3. Recommendations regarding allocation of 19th March, 1984  
time for transaction of Govt. Business from  
19th to 26th March, 1984, i.e. Discussion on  
Governor's Address and Voting on motion  
of thanks, Presentation of Budget, Official  
Resolution regarding the amendment in the  
Estate Duty Act, Discussion and Voting on  
Supplementary Estimates (Second Instal-  
ment) 1983-84, Discussion & Voting on  
Excess Demands over Grants and appropria-  
tion for the years 1978-79, 1979-80, 1980-81,  
General Discussion on Budget.
4. Recommendations regarding allocation of 26th March, 1984  
time for transaction of Govt. Business from  
26th March to 4th April, 1984 i.e. General  
Discussion on Budget and reply by the  
Finance Minister, Discussion and Voting  
on Demands for grants on Budget, Official  
Resolutions, Five Appropriation Bills,  
14 other Govt. Bills and Discussion on  
Motions under Rule 84.



## HOUSE COMMITTEES

The Committee for the year 1983-84, consisting of five members was nominated by the Speaker on 28th April, 1983. Shri Hari Chand Hooda, M.L.A. was also nominated as Special Invitee on 5-5-1983.

Ch. Ved Pal, Deputy Speaker, was the Ex-officio Chairman of the Committee.

The Committee held 18 meetings.

The names of the Members and the number of meetings attended by each of them are showing in the following table :—

Sr. No.	Name of the Members	No. meetings attended
1.	Ch. Ved Pal, Deputy Speaker	15
2.	Shri Dharmbir Gauba	9
3.	Bahin Shanti Devi	12
4.	Shri Bhag Mal	16
5.	Shri Khillan Singh	10

### Name of the Special Invitees

1.	Shri Hari Chand Hooda	17
----	-----------------------	----

The dates of meeting held, the number of Members present and business transacted at each meeting, are given below :—

Sr. No.	Date of meeting	Number of Members/ Special Invitees present	Business transacted
1	2	3	4
1.	6th May, 1983	5	1. Elucidation of the scope and functions of the Committee. 2. Papers placed before the Committee-Memo No. SR-83, dated 6th March, 1983 from the resident representative Haryana Bhawan, New Delhi. 3. Application for the allotment of M.L.As Flat, submitted by Shri Daya Nand Sharma, M.L.A. placed before the Committee. 4. Consideration of the case regarding vacation of Flat No. 24 by Smt. Chandravati, Leader of Op-position, Furnishing of the Committee Room.

1	2	3	4
	2. 16th May, 1983	5	<ol style="list-style-type: none"> <li>1. Informal discussion regarding the agenda fixed for the meeting.</li> <li>2. Oral examination of the Special Representative of the Chief Secretary, Resident Representative Haryana Bhawan, New Delhi, S.D.O., P.W.D. (B &amp; R) and Assistant Director, Hospitality Organisation, to consider the question of reservation of rooms in Haryana Bhawan, New Delhi for M.L.As and behaviour of staff posted at Haryana Bhawan.</li> </ol>
	3. 16th June, 1983	4	<ol style="list-style-type: none"> <li>1. Consideration of the case regarding vacation of Flat No. 24, by Smt. Chandravati, Leader of Opposition.</li> <li>2. Decision about the working of the telephones and about cleanliness etc. in the M.L.As Hostel.</li> </ol>
	4. 23rd June, 1983	4	<ol style="list-style-type: none"> <li>1. Resumption of discussion on the matter relating to the vacation of Flat No. 24 by Smt. Chandravati Leader of Opposition.</li> <li>2. Consideration of the matter relating to furnishing of the M.L.As Flats.</li> <li>3. Consideration of the Estimate relating to providing of wooden cabin for Cashier and also wire Garze shutter for doors in the M.L.As Hostel, Haryana, Sector-3, Chandigarh.</li> <li>4. Consideration of the matter relating to the revision of room rent in the M.L.As Hostel.</li> <li>5. Consideration of postponement of the question of posting of permanent Police Guard in the Haryana M.L.As Hostel, Sector-3, Chandigarh.</li> <li>6. Vacation of Flat by Ch. Kabir Ahmed.</li> <li>7. Confirmation of the Proceedings of the various meetings.</li> </ol>
	5. 30th June, 1983	5	<ol style="list-style-type: none"> <li>1. Discussion held with the Representative of the Public Works Department (B &amp; R), regarding the estimate relating to providing of wooden Cabin for Cashier and also Wire Gauze Shutter for doors in the M.L.As Hostel, Haryana.</li> <li>2. Discussion for the purchase of furniture for the M.L.As Flats.</li> </ol>

1	2	3	4
6. 26th July, 1983			<ol style="list-style-type: none"> <li>3. Consideration of the question of posting of permanent Police Guard in the Haryana M.L.As Hostel.</li> <li>4. Decision regarding vacation of Flat No. 24.</li> <li>5               <ol style="list-style-type: none"> <li>1. Paper placed before the Committee.</li> <li>2. Oral examination of the representatives of the Hospitality Department Haryana, regarding meal service in the Canteen of M.L.As Hostel, Haryana.</li> <li>3. Decision regarding partition of the Canteen in the Haryana Vidhan Sabha Secretariat, Chandigarh.</li> <li>4. Decision regarding allotment of M.L.As Flat to Shri Roshan Lal Tiwari, M.L.A.</li> <li>5. Discussion regarding vacation of Servant Quarter No. 26 allotted to Shri K.L. Poswal, Ex-Minister.</li> <li>6. Consideration of the requests for allotment of M.L.As Flats, Servant quarters and Motor Garages.</li> <li>7. Decision regarding estimates for water supply in the M.L.As Flats.</li> </ol> </li> </ol>
7. 9th August, 1983			<ol style="list-style-type: none"> <li>4           <ol style="list-style-type: none"> <li>1. Oral examination of the Chief Engineer, Chandigarh Administration regarding the facilities being provided to the Hon'ble Members in the M.L.As Hostel.</li> <li>2. Inspection of the M.L.As Hostel by the House Committee.</li> <li>3. Oral examination of the representatives of the Public Works Department (B &amp; R), Haryana, regarding the facilities being provided to the Hon'ble Members in the M.L.As Hostel.</li> <li>4. Discussion regarding fixing of shutter door in the lounge in the M.L.As Hostel.</li> <li>5. Discussion regarding cycle shed in the M.L.As Hostel.</li> <li>6. Discussion regarding tour programme of the House Committee.</li> </ol> </li> </ol>
8. 25th August, 1983			<ol style="list-style-type: none"> <li>4           <ol style="list-style-type: none"> <li>1. Paper/letter was placed before the House Committee.</li> <li>2. Oral examination of the representatives of P.W.D. (B &amp; R) Haryana,</li> </ol> </li> </ol>

1	2	3	4
			Hospitality Organisation, Haryana and Hospitality and Tourism Department U.T., Chandigarh.
9. 6th September, 1983		5	<ol style="list-style-type: none"> <li data-bbox="613 331 1016 378">1. Discussion regarding vacation of Flat No. 15.</li> <li data-bbox="613 395 1016 482">3. Discussion regarding estimate for replacement of furnishing items in Haryana M.L.As Hostel amounted to Rs. 36,340/—.</li> <li data-bbox="613 517 1016 564">3. Decision regarding vacation of Flat No. 24.</li> <li data-bbox="613 581 1016 628">4. Decision regarding allotment of rooms in the M.L.As Hostel.</li> </ol>
10. 16th November, 1983		3	Framing of questionnaire for discussion with the counterparts Committees in other States.
11. 5th December, 1983		4	<ol style="list-style-type: none"> <li data-bbox="613 732 1016 755">1. Papers placed before the Committee.</li> <li data-bbox="613 772 1016 819">2. Confirmation of the proceeding of the various meetings.</li> <li data-bbox="613 836 1016 888">3. Decision regarding seating arrangements and other eatables available in the Haryana Vidhan Sabha Canteen.</li> <li data-bbox="613 906 1016 958">4. Decision regarding re-consideration of issue of room rent of the Haryana M.L.As Hostel.</li> <li data-bbox="613 975 1016 1062">5. Decision regarding consideration of the estimate for providing additional items in Haryana M.L.As Hostel, Sector-3, Chandigarh.</li> <li data-bbox="613 1079 1016 1166">6. Decision regarding consideration of the estimate for replacement of furniture items in the Haryana Hostel.</li> <li data-bbox="613 1183 1016 1236">7. Decision regarding allotment of M.L.As Flat N . 15 to Shri Kabir Ahmed.</li> <li data-bbox="613 1253 1016 1305">8. Discussion regarding allotment of Flat to Shri Lachhman Singh Kamboj M.L.A.</li> <li data-bbox="613 1322 1016 1374">9. Discussion regarding vacation of Servant Quarter No. 26.</li> </ol>
12. 12th December, 1983		3	<ol style="list-style-type: none"> <li data-bbox="613 1479 1016 1531">1. Letter written by the Director Hospitality, Haryana was placed before the Committee.</li> <li data-bbox="613 1548 1016 1600">2. Discussion regarding improvement of lighting arrangement in the Chamber of Haryana Vidhan Sabha.</li> </ol>

1	2	3	4
13. 10th January, 1984	5	<ol style="list-style-type: none"> <li>1. Discussion about the fixed agenda.</li> <li>2. Oral examination of Special Representative-Cum-Commissioner, Haryana, regarding the improvement in the Haryana Bhawan, New Delhi, in respect of P.B.X. Cleanliness etc.</li> <li>3. Letter No. DAHOH-83/3582, dated the 21st December, 1983 from the Director, Hospitality Organisation, Haryana regarding supply of furniture etc. for Haryana Vidhan Sabha Canteen placed before and noted by the Committee.</li> </ol>	
14. 18th January, 1984	5	<ol style="list-style-type: none"> <li>1. Discussion held with the Engineer-in-Chief, P.W.D. (B &amp; R), Haryana regarding various points relating to the M.L.As Hostel Haryana and the observation of the Committee.</li> <li>2. Inspection not regarding M.L.As Hostel of the Secretary, Haryana Vidhan Sabha, duly approved by the Hon'ble Speaker was placed before the Committee.</li> <li>3. Discussion held with the Chief Engineer, U.T., Senior architect, U.T. regarding points relating to the Chief Engineer, U.T., pertaining to M.L.As Hostel.</li> <li>4. Inspection of the lighting system in the Chamber of Haryan Vidhan Sabha-oral examination of Chief Engineer and Senior Architect, U.T.</li> <li>5. Observations of the Committee regarding lighting system in the Chamber</li> <li>6. Oral examination of the Representative of the Hospitality Department, Haryana in respect of arrangements of furniture in the Vidhan Bhawan Canteen and observation by the Committee.</li> <li>7. The Committee arrived at a decision to undertake the study-tour of Bihar, West Bengal, Port Blair.</li> </ol>	
15. 2nd February, 1984	6	<ol style="list-style-type: none"> <li>1. The Committee revised its earlier decision in the meeting to undertake the tour of Bihar State from 19-2-84 to 27-2-84.</li> <li>2. Decision regarding the vacation of Servant Quarter No. 26.</li> <li>3. Discussion held with the Chief Engineer and Chief Architect of U.T. Administration, Chandigarh in respect</li> </ol>	

1	2	3	4
			of provision of light in the Chamber of Haryana Vidhan Sabha.
			4. Discussion held with the Chief Engineer, Public Works Department (Public Health) regarding repairs of Gysers etc.
			5. Discussion held regarding opening of the Dental wing in the M.L.As Hostel.
16. 15th February, 1984			1. The Committee revised is earlier decision in the meeting to undertake the tour of Himachal Pradesh State.
			2. Decision regarding allotment of Servant Quarter No. 15.
17. 27th February, 1984		4	1. Discussion held with the representatives of the U.T. Administration, Chandigarh to augment the light in the Chamber of the Haryana Vidhan Sabha.
18. 2nd March, 1984		4	1. Allotment of rooms to the Hon. Members in the M.L.As Hostel for occupation during the Budget Session.
			2. Decision arrived at regarding cancellation of meeting at Simla.

**PROCEEDINGS**

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

### LIBRARY COMMITTEE

The Committee consisting of six Members nominated by the Hon'ble Speaker on 2nd April, 1983. Shri Mahender Partap Singh a Member of the Committee was appointed as Chairman. Shri Fateh Chand Vij was nominated on 14th June, 1983, as a special invitee to the Committee.

The Committee held twenty six meetings. The names of the Members Special Invitees together with the number of meetings attended by each of them, are given in the following table :—

Sr. No.	Name of the Members	No. of meetings attended
1.	Sh. Mahender Partap Singh Chairman	11
2.	Sh. Amir Chand Makkar Member	20
3.	Sh. Jogi Ram Member	11
4.	Sh. Sujan Singh Member	23
5.	Sh. Vijay Vir Singh Member	6
6.	Sh. Roşhan Lal Arya Member	24
7.	Sh. Fateh Chand Vij Special Invitee	10

The Committee selected the publications on different subjects. The cost of the publications purchased during the year, including the cost of Newspapers/Magazines etc. was amounted to Rs. 22,221-57. In addition Govt. publications worth Rs. 5,830/— were also purchased.

The Committee also undertook a study tour to the States of Goa, Karnataka, and Kerala and discussed with the counterpart Committees matters of common interests. The Committee also studied the functioning of Libraries there as also the method of selection of books etc., of the respective Libraries. The Committee also had a discussion with the Hon'ble Deputy Speaker, Lok Sabha, who is the ex-officio Chairman of Lok Sabha Library Committee, on the 17th January, 1984.

#### • Meetings held and Business transacted

Details regarding the dates of meetings held, number of Members including the special invitees, present and business transacted in each

meeting are given below :—

Sr. No.	Date of meeting	Number of Members (including special invitees)	Business transacted
1		3	4
1.	8-6-1983	4	(i) The Secretary welcomed the Members of the Committee and explained to them the scope and functions of the Committee. (ii) The Committee inspected the Library and recommended that sufficient light and fans be provided in the library. (iii) The Committee approved the list of Booksellers for inviting the quotations for rebate on the books.
2.	14-6-1983	4	(i) The Committee recommended 9 books for the Library. (ii) The Committee desired that suggestions of books on various subjects may be invited from all the Members of the Haryana Vidhan Sabha so that the same be purchased for the Library.
3.	27-6-1983	5	The Committee visited the premises of M/S Atma Ram & Sons, Kashmiri Gate, Delhi and selected 66 books on-the-spot to be purchased for the Library.
4.	28-6-1983	5	(i) The Committee visited the premises of M/S Metropolitan Publishers, Darya Ganj, New Delhi and selected 21 books to be purchased for the Library. (ii) The Committee also selected 28 books received from Vedsansthan Publications and recommended the same to be purchased for the Library.
5.	11-7-1983	5	(i) The Committee selected 15 books out of the books received from local booksellers and recommended the same for the library. (ii) The Committee scrutinised the quotation and approved the rebate rates for the purchase of books on Hindi, English and Urdu language and on law.
6.	22-7-1983	5	(i) The Committee selected and recommended 15 books for the Library. (ii) The Committee decided to undertake a study-tour of the three States viz., Andhra Pradesh, Karnataka and Kerala,



1	2	3	4
7.	8-8-1983	5	(i) The Committee inspected the Library and observed that the furniture provided in the Library was inadequate and recommended some items of furniture. (ii) The Committee also recommended two Magazines Viz, the Week and the Current, for the Library. (iii) The Committee recommended that 5 books entitled Parliamentary Practice by Erskine May (20th Edn.) be purchased for the Library.
8.	22-8-1983	6	The Committee recommended three books for the Library.
9.	7-9-1983	4	(i) The Committee inspected the Library and recommended two books for the Library. (ii) The Committee decided to undertake a study tour of the States of Goa, Karnataka and Kerla.
10.	21-9-1983	4	The Committee recommended four books for the Library.
11.	6-10-1983	4	The Committee selected and recommended three books for the Library.
12.	17-10-1983	6	(i) The Committee approved the questionnaire to be discussed with the Library Committees of visiting States of Goa, Karnatka and Kerla. (ii) The Committee selected and recommended six books for the Library.
13.	19-10-1983	4	The Committee framed a part of the questionnaire to be discussed with its counterpart at Panjim (Goa) and discussed various other points.
14.	22-10-1983	4	The Committee discussed with the Secretary Goa-Daman-Diu Legislative Assembly matters of common interest.
15.	24-10-1983	4	(i) The Committee framed certain points to be discussed with its counterpart at Bangalore and thereafter decided to visit the Central State Library at Mysore. (ii) After the meeting the Committee also visited some important book Shop at Mysore.
16.	25-10-1983	4	(i) The Committee discussed with the Secretary Karnataka Legislative Assembly certain matters of common interest.

1	2	3	4
			(ii) After the meeting with Secretary Karnataka Legislative Assembly, the Committee visited some important bookshops at Bangalore.
17.	27-10-1983	4	The Committee held discussion with the members of the Library Committee of Kerala Legislative Assembly on matters of common interest.
18.	28-10-1983	4	The Committee met in the Swami Vivekanand Rock Memorial and reviewed the discussion held with the Secretary Goa-Daman-Diu Legislative Assembly at Panjim.
19.	30-10-1983	4	The Committee reviewed the discussion held with its counterpart at Trivendrum and the Secretaries of Goa and Karnataka Legislative Assemblies.
20.	9-11-1983	3	The Committee recommended that latest set of A.I.R. Manual be purchased for the Library
21.	21-11-1983	4	The Committee selected and recommended one copy each of the book entitled 'Economic Night mare of India' in Hindi and in English and also recommended that instead of fortnightly 'Sarika' 'Greshshobha magazine be subscribed for the Library.
22.	13-12-1983	3	(i) The Committee selected and recommended five books for the Library.  (ii) The Committee decided to hold discussion on matters of common interest with the Lok Sabha Library Committee and also decided to visit premises of reputed Book-sellers and publishers at Delhi.
23.	17-1-1984	5	The Committee discussed matters of common interest with the Deputy Speaker, Lok Sabha, ex-officio Chairman of the Lok Sabha Library Committee.
24.	18-1-1984	3	The Committee visited the reputed booksellers in Darya Ganj, Delhi and selected on-the-spot 48 books for the Library.
25.	30-1-1984	2	The Committee recommended five books for the Library.
26.	9-2-1984	1	No business was transacted for want of quorum.

## COMMITTEE ON PETITIONS

The Committee consisting of five members of the Haryana Vidhan Sabha was nominated by the Hon'ble Speaker on 7-3-83 for the 3rd session of the Sixth Vidhan Sabha (held in the month of March, 1983).

The names of the members of the Committee and the number of meeting(s) attended by each one of them are given below :—

Sr. No.	Name of the member	No. of meetings attended
1.	Ch. Ved Pal, Deputy Speaker	Ex-Officio Chairman 2
2.	Sh. Dharam Bir Gauba, M.L.A.	Member 2
3.	Sh. Nirmal Singh, M.L.A.	Member 1
4.	Sh. Roshan Lal Arya, M.L.A.	Member 1
5.	Sh. Balvir Singh Grewal, M.L.A.	Member 2

### Meetings held and Business transacted

The dates of meetings held, the number of members present and the business transacted at each meeting are given below :—

Sr. No.	Date of meeting	No. of members present	Business transacted
1.	27-4-83	5	Discussion regarding enlargement of the scope and functions of the Committee.
2.	6-7-83	3	Discussion regarding enlargement of the scope and functions of the Committee.

### Proceedings

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

II. The Committee consisting of five members of the Haryana Vidhan Sabha was nominated by the Hon'ble Speaker on 12th September, 1983 for the fourth session of the Sixth Vidhan Sabha (held in the month of September, 1983).

The names of the members of the Committee and the number of meetings attended by each one of them are given below :—

Sr. No.	Name of the Member		No. of meetings attended
1.	Ch. Ved Pal, Deputy Speaker	Ex-Officio Chairman	3
2.	Sh. Balvir Singh Grewal, M.L.A.	Member	3
3.	Sh. Dharam Bir Gauba, M.L.A.	Member	3
4.	Sh. Nirmal Singh, M.L.A.	Member	1
5.	Sh. Roshan Lal Arya, M.L.A.	Member	3

#### Meetings held and Business transacted

The dates of meetings held, the number of members present and the business transacted at each meeting are given below :—

Sr. No.	Date of meeting	Number of members present	Business transacted
1	2	3	4
1.	30-10-1983	2	Discussion regarding enlargement of scope and functions of the Committee.
2.	6-10-1983	3	(i) Discussion regarding enlargement of scope and functions of the Committee; (ii) The Committee decided to undertake the study tour of Orissa, West Bengal and Manipur in the 1st week of December, 1983.
3.	14-11-1983	2	(i) Discussion regarding enlargement of scope and functions of the Committee. (ii) The Committee approved the study tour of Orissa, West Bengal and Manipur from 12th December, 1983 to 24th December, 1983.
4.	12-12,1983	2	Discussion regarding enlargement of scope and functions of the Committee.
5.	2-2-1984	3	(i) Discussion regarding enlargement of scope and functions of the Committee. (ii) The Committee postponed the tour programme due to impending session.

#### Proceedings

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

III. The Committee consisting of five members of the Haryana Vidhan Sabha was nominated by the Hon'ble Speaker on 12-3-1984 for the 5th session of the Sixth Vidhan Sabha (held in the month of March, 1984).

The names of the members of the Committee are given below :—

Sr. No.	Name of the member	
1.	Ch. Ved Pal, Deputy Speaker	Ex-Officio Chairman
2.	Sh. Balvir Singh Grewal, M.L.A.	Member
3.	Sh. Dharam Bir Gauba, M.L.A.	Member
4.	Sh. Nirmal Singh, M.L.A.	Member
5.	Sh. Roshan Lal Arya, M.L.A.	Member

Meetings held and Business transacted \*

The Committee did not held any meeting upto 31-3-1984.

### RULES COMMITTEE

The Committee consisting of eight Members of the Vidhan Sabha who were nominated by the Speaker on the 28th April, 1983 vide Notification No. HVS-LA-77/83/24, dated the 28th April, 1983.

The Committee held only one meeting during the period under review. The names of Members and the number of meetings attended by each one of them are shown in the following table:—

Sr. No.	Name of Members	No. of meeting attended.
1.	Sardar Tara Singh, Hon'ble Speaker	1
	Ex-Officio Chairman	
2.	Ch. S.S. Surjewala, Irrigation & Power Minister	1
3.	Sardar Harpal Singh, Public Works (B & R) Minister	1
4.	Dr. Mangal Sein	—
5.	Ch. Ishwar Singh	—
6.	Dr. Bhim Singh Dahiya	1
7.	Ch. Inder Singh Nain	1
8.	Sh. Roshan Lal Tiwari	—

The Committee in its meeting held on the 17th June, 1983, discussed the scope and functions of the Committee and authorised the Hon. Speaker to constitute a Sub-Committee.

The Hon. Speaker on the same day i.e. 17th June, 1983, constituted the Sub-Committee of the Rules Committee consisting of the following vide Notification No. HVS-LA-77/83/35, dated the 17th June, 1983:—

1.	Ch. Inder Singh Nain	Convenor
2.	Ch. Ishwar Singh	Member
3.	Dr. Bhim Singh Dahiya	Member

to consider the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly and to suggest the amendments modifications and additions etc. therein in the light of the Rules of Procedure and Conduct of Business in the Lok Sabha and other State Legislative Assemblies in India.

The Hon. Speaker, later on, nominated Dr. Mangal Sein, M.L.A. as a special invitee on the said Sub-Committee, w.e.f. 19th July, 1983 vide Notification No. HVS-LA-77/83/36, dated the 19th July, 1983.

### Meetings of Sub-Committee

The Sub-Committee held 39 meetings. The number of meetings attended by each member is shown in the following table :—

Sr. No.	Name of Member	No. of meetings attended
1.	Ch. Inder Singh Nain	Convener 29
2.	Ch. Ishwar Singh	Member 32
3.	Dr. Bhim Singh Dahiya	Member 38
	Special Invitee	
4.	Dr. Mangal Sein	Member 21

#### Meetings at places other than Chandigarh

The Sub-Committee out of these 39 meetings held eight meetings i.e. four meetings each at Mussorie and Simla and also discussed with the Speaker, Himachal Pradesh, regarding the Rules of Procedure and matters of common interest during their stay at Simla.

#### Report presented

The Sub-Committee, after examining the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly with reference to the Rules of Procedure and Conduct of Business in the Lok Sabha and other State Legislative Assemblies, presented their report to the Speaker on the 5th March, 1984.

#### Proceedings

A record of proceedings of the meetings of the Committee/Sub-Committee has been kept in the Haryana Vidhan Sabha Secretariat.